

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. **52/AM14**
SCHEDULED TO BE HELD ON 26.03.2014
(HELD ON 04.04.2014)
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, ADDITIONAL DGFT

Meeting No. **52/87-NC-7/2013** of **NORMS COMMITTEE (NC-7)** dealing with '**Chapter 39 and 40 of ITC (HS) Code**' **scheduled held on 26.03.2014 (held on 04.04.2014)** under the Chairmanship of Dr. L.B. Singhal, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri A.K. Agarwal, Addl. Industrial Adviser, D/o C&PC
- 2) Shri Nand Lal, Senior Development Officer, DIPP
- 3) Shri R.C. Meena, Dy. DGFT
- 4) Shri S.K. Panigrahi, Economic Officer

2. Committee confirmed Minutes of NC Meeting No. **51/AM14 held on 20.03.2014.**

3. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures:

ONLINE CASES

1	Case No.:29/21/87-ALC1/2012	Party Name:MRC ICLEAN SYSTEMS PRIVATE LIMITED	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Deferred
	HQ File :01/87/050/00171/AM13/	RLA File :09/24/040/00622/AM12/	Lic.No/Date:0910052053 04.04.2012	Defer Date:30.04.2014
	Decision: A D/L No. 46011/22/2012-PC.II dated 18.12.2013 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 16.01.2014. Technical Representative of D/o C&PC present in the Meeting stated that the reply furnished by the firm is not proper and insist on asking firm to furnish point-wise specific reply in response to D/L issued by them on 18.12.2013. Hence, the Committee decided to call for point-wise specific reply from firm in regard to D/L No. 46011/22/2012-PC.II dated 18.12.2013 issued by D/o C&PC to firm.			

2	Case No.:5/33/87-ALC1/2012	Party Name:MRC ICLEAN SYSTEMS PRIVATE LIMITED	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Deferred
	HQ File :01/87/050/00275/AM13/	RLA File :09/24/040/00305/AM13/	Lic.No/Date:0910053849 18.09.2012	Defer Date:30.04.2014
	Decision: A D/L No. 46011/22/2012-PC.II dated 18.12.2013 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 16.01.2014. Technical Representative of D/o C&PC present in the Meeting stated that the reply furnished by the firm is not proper and insist on asking firm to furnish point-wise specific reply in response to D/L issued by them on 18.12.2013. Hence, the Committee decided to call for point-wise specific reply from firm in regard to D/L No. 46011/22/2012-PC.II dated 18.12.2013 issued by D/o C&PC to firm.			

	Case No.:13/37/87-ALC1/2012	Party Name:MRC ICLEAN SYSTEMS PRIVATE LIMITED	Meet No/Date:52/87-ALC1/2013 26.03.2014	Status: Deferred
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	HQ File :01/87/050/00311/AM13/	RLA File :09/24/040/00323/AM13/	Lic.No/Date:0910054015 10.10.2012	Defer Date:30.04.2014
3	Decision: A D/L No. 46011/22/2012-PC.II dated 18.12.2013 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 16.01.2014. Technical Representative of D/o C&PC present in the Meeting stated that the reply furnished by the firm is not proper and insist on asking firm to furnish point-wise specific reply in response to D/L issued by them on 18.12.2013. Hence, the Committee decided to call for point-wise specific reply from firm in regard to D/L No. 46011/22/2012-PC.II dated 18.12.2013 issued by D/o C&PC to firm.			

	Case No.:3/45/87-ALC1/2012	Party Name:POSITIVE PACKAGING INDUSTRIES LIMITED	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Deferred
4	HQ File :01/87/050/00398/AM13/	RLA File :03/95/040/00793/AM13/	Lic.No/Date:0310719756 08.01.2013	Defer Date:30.04.2014
	Decision: A D/L No. 46011/11/2013-PC.II dated 13.03.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

	Case No.:4/45/87-ALC1/2012	Party Name:POSITIVE PACKAGING INDUSTRIES LIMITED	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Deferred
5	HQ File :01/87/050/00399/AM13/	RLA File :03/95/040/00794/AM13/	Lic.No/Date:0310719764 08.01.2013	Defer Date:30.04.2014
	Decision: A D/L No. 46011/11/2013-PC.II dated 13.03.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

Case No.:8/7/87-ALC1/2013	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Approved
HQ File :01/87/050/00020/AM14/	RLA File :03/94/040/01126/AM13/	Lic.No/Date:0310729860 28.03.2013	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	40112090	62/0- New Pneumatic Tyres of Rubber, of a kind used on buses or lorries : Other.	90000.000	K.G	16913900.00	304800.00 US Dollars
2	40114090	62/0- New Pneumatic Tyres of Rubber, of a kind used on motor cycles: Other.	60000.000	K.G	10633800.00	191600.00 US Dollars
3	40116100	62/0- New Pneumatic Tyres of Rubber, Other having a "herring-bone" or similar tread: Of a kind used on agricultural or forestry vehicles and machines	2800000.000	K.G	498703700.00	8985700.00 US Dollars
4	40116200	62/0- New Pneumatic Tyres of Rubber, Other having a "herring-bone" or similar tread: Of a kind used on construction or industrial handling vehicles and machines and having a rim size not exceeding 61 cm. (24")	850000.000	K.G	156020000.00	2811200.00 US Dollars
5	40116300	62/0- New Pneumatic Tyres of Rubber, Other having a "herring-bone" or similar tread: Of a kind used on construction or industrial handling vehicles and machines and having a rim size exceeding 61 cm. (24")	350000.000	K.G	62499800.00	1126100.00 US Dollars
6	40116900	62/0- New Pneumatic Tyres of Rubber, Other having a "herring-bone" or similar tread:Other	4200000.000	K.G	720998200.00	12991000.00 US Dollars
7	40119200	62/0- New Pneumatic Tyres of Rubber, Other : Of a kind used on agricultural or forestry vehicles and machines.	1275000.000	K.G	231309200.00	4167700.00 US Dollars

8	40119300	62/0- New Pneumatic Tyres of Rubber, Other : Of a kind used on construction or industrial handling vehicles and machines and having a rim size not exceeding 61 cm. (24")	550000.000	K.G	103349600.00	1862200.00 US Dollars
9	40119400	62/0- New Pneumatic Tyres of Rubber, Other: Of a kind used on construction or industrial handling vehicles and machines and having a rim size exceeding 61 cm (24")	800000.000	K.G	151102000.00	2722600.00 US Dollars
10	40119900	62/0- New Pneumatic Tyres of Rubber, Other : (Steel, Nylon tyres)	300000.000	K.G	51402800.00	926200.00 US Dollars
11	40129010	62/0- Solid tyre of Rubber, Other : for Motor vehicles.	100000.000	K.G	20526500.00	369800.00 US Dollars
12	40131020	62/0- Inner Tubes, of Rubber, For Lorries and buses	10000.000	K.G	3195200.00	57600.00 US Dollars
13	40139030	62/0- Inner Tubes, of Rubber, For off the road vehicles, not elsewhere specified or included.	25000.000	K.G	7986700.00	143900.00 US Dollars
				Total	2,034,641,400.00	36,660,400.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	40012100	NATURAL RUBBER	3936075.000	K.G	722,951,200.00	13,026,147.74 US Dollars	191,966,130.53	Qty
2	40022000	SYNTHETIC RUBBER : PBR	922190.000	K.G	148,608,000.00	2,677,621.62 US Dollars	11,488,632.15	Qty
3	40021990	SYNTHETIC RUBBER : SBR - 1502 / 1712 / 1723 / 1783	1348350.000	K.G	202,078,000.00	3,641,045.05 US Dollars	36,393,466.21	Qty
4	40023900	CHOLO BUTYL RUBBER	36885.000	K.G	10,645,000.00	191,801.80 US Dollars	1,851,464.15	Qty
5	40027000	EPDM RUBBER	2025.000	K.G	573,200.00	10,327.93 US Dollars	121,234.31	Qty
6	28030010	CARBON BLACK	3237037.500	K.G	247,961,400.00	4,467,772.97 US Dollars	111,502,718.96	Qty
7	59021010	NYLON TYRE CORD FABRIC (DIPPED	615450.000	K.G	156,935,700.00	2,827,670.27 US Dollars	85,759,866.55	Qty

8	59022010	POLYESTER TYRE CORD FABRIC (DIPPED)	121800.000	K.G	23,659,700.00	426,300.90 US Dollars	3,343,094.63	Qty
9	73129000	BRASS COATED STEEL TYRE CORD (BREAKER AND BODY PLY)	33000.000	K.G	5,860,800.00	105,600.00 US Dollars	3,973,488.02	Qty
10	72173020	BEAD WIRE	351850.000	K.G	21,487,600.00	387,163.96 US Dollars	4,575,335.17	Qty
11	38123010	RUBBER CHEMICAL : ANTIOXIDANTS	190447.500	K.G	39,616,200.00	713,805.40 US Dollars	28,113,423.10	Qty
12	38121000	RUBBER CHEMICAL : ACCELERATOR	62255.000	K.G	12,115,300.00	218,293.68 US Dollars	7,446,118.50	Qty
13	38123090	RUBBER CHEMICAL : RETARDERS	14112.500	K.G	3,146,900.00	56,700.90 US Dollars	1,929,301.13	Qty
14	38122090	RUBBER CHEMICAL : MBTS	175.000	K.G	45,600.00	821.62 US Dollars	15,730.02	Qty
15	28170010	ZINC OXIDE	165375.000	K.G	19,374,400.00	349,088.28 US Dollars	7,442,849.36	Qty
16	38231119	MISCELLANEOUS CHEMICALS : STEARIC ACID	116875.000	K.G	7,783,900.00	140,250.44 US Dollars	7,167,070.43	Qty
17	27129010	MISCELLANEOUS CHEMICALS : MICROCRYSTALLINE WAX	111385.000	K.G	15,454,700.00	278,463.06 US Dollars	7,849,432.45	Qty
18	34031900	MISCELLANEOUS CHEMICALS : MOULD RELEASE AGENT	56875.000	K.G	9,732,600.00	175,362.15 US Dollars	4,180,327.37	Qty
19	38249025	MISCELLANEOUS CHEMICALS : FILLER (PRECIPITATED SILICA)	25775.000	K.G	1,442,900.00	25,998.19 US Dollars	365,568.72	Qty
20	38122090	MISCELLANEOUS CHEMICALS : PLASTICISERS	505325.000	K.G	38,477,100.00	693,281.09 US Dollars	17,613,335.34	Qty
21	39111010	MISCELLANEOUS CHEMICALS : C. I. RESINS	140.000	K.G	27,200.00	490.09 US Dollars	8,709.55	Qty
22	38123030	INSOLUBLE SULPHUR	33182.500	K.G	4,157,800.00	74,915.31 US Dollars	476,336.74	Qty

23	84819090	BRASS VALVE OF RELEVANT SPECIFICATION AND SIZE	17500.000	Number	1,699,700.00	30,625.23 US Dollars	410,202.37	Qty
24	84819090	VALVE CORES OF RELEVANT SPECIFICATION AND SIZE	17500.000	Number	1,699,700.00	30,625.23 US Dollars	410,202.37	Qty
				Total	1,695,534,600.00	30,550,172.91		

Decision: As per the written comments furnished by the DIPP vide their letter No. 7/38/2014/TSW dated 31.03.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. New Pneumatic Tyres of Rubber, of a kind used on buses or lorries: Other Nylon (Total Quantity to be exported 1,20,000.00 kgs)	100 kgs	1. Natural Rubber	42.000 kgs
		2. Synthetic Rubber : PBR	7.600 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	3.000 kgs
		4. Carbon Black	25.750 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	11.250 kgs
		6. Bead Wire	4.000 kgs
		7. Rubber Chemical : Antioxidants	1.500 kgs
		8. Rubber Chemical : Accelerator	0.400 kgs
		9. Rubber Chemical : Retarders	0.100 kgs
		10. Zinc Oxide	1.250 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.150 kgs
		12. Miscellaneous Chemicals :	0.800 kgs

		Microcrystalline Wax	
		13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		14. Miscellaneous Chemicals : Filler (Precipitated Silica)	0.250 kgs
		15. Miscellaneous Chemicals : Plasticisers	4.250 kgs
		16. Insoluble Sulphur	0.300 kgs
		17. Bladders	0.020 Numbers
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals and upto 5% of FOB value of exports in case of Miscellaneous Chemicals.			
2. New Pneumatic Tyres of Rubber, of a kind used on motor cycles: Other Nylon (Total Quantity to be exported 60,000.00 kgs)	100 kgs	1. Natural Rubber	37.000 kgs
		2. Synthetic Rubber : PBR	6.000 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	14.000 kgs
		4. Carbon Black	25.750 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	5.500 kgs
		6. Bead Wire	2.000 kgs
		7. Rubber Chemical : Antioxidants	1.600 kgs
		8. Rubber Chemical : Accelerator	0.450 kgs

		9. Rubber Chemical : Retarders	0.100 kgs
		10. Zinc Oxide	1.250 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.150 kgs
		12. Miscellaneous Chemicals : Microcrystalline Wax	0.900 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		14. Miscellaneous Chemicals : Filler (Precipitated Silica)	2.000 kgs
		15. Miscellaneous Chemicals : Plasticisers	5.500 kgs
		16. Insoluble Sulphur	0.250 kgs
		17. Bladders	0.020 Numbers
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals and upto 5% of FOB value of exports in case of Miscellaneous Chemicals.			
3. New Pneumatic Tyres of Rubber, Other having a “Herring Bone” or similar tread: Of a kind used on agricultural or forestry vehicles and machines, A. Nylon / Polyester (Total Quantity to be exported 32,00,000.00 kgs)	100 kgs	1. Natural Rubber	37.500 kgs
		2. Synthetic Rubber : PBR	3.800 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	14.200 kgs
		4. Carbon Black	28.250 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	6.250 kgs
		6. Bead Wire	3.000 kgs
		7. Rubber Chemical :	1.500 kgs

		Antioxidants	
		8. Rubber Chemical : Accelerator	0.500 kgs
		9. Rubber Chemical : Retarders	0.100 kgs
		10. Zinc Oxide	1.500 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.150 kgs
		12. Miscellaneous Chemicals : Microcrystalline Wax	1.000 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		14. Miscellaneous Chemicals : Filler (Precipitated Silica)	0.100 kgs
		15. Miscellaneous Chemicals : Plasticisers	4.600 kgs
		16. Insoluble Sulphur	0.200 kgs
		17. Bladders	0.020 Numbers
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals and upto 5% of FOB value of exports in case of Miscellaneous Chemicals.			
4. New Pneumatic Tyres of Rubber, Other having a “Herring Bone” or similar tread: Of a kind used on agricultural or forestry vehicles and machines	100 kgs	1. Natural Rubber	29.000 kgs
		2. Synthetic Rubber : PBR	13.75 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	13.25 kgs
		4. Carbon Black	28.25 kgs

macromics, D. Polyester / Polyester Belt (Total Quantity to be exported 40,35,000.00 kgs)

5. Nylon Tyre Cord Fabric (Dipped)	2.25 kgs
6. Polyester Tyre Cord Fabric (Dipped)	3.00 kgs
7. Bead Wire	3.000 kgs
8. Rubber Chemical : Antioxidants	1.90 kgs
9. Rubber Chemical : Accelerator	0.75 kgs
10. Rubber Chemical : Retarders	0.20 kgs
11. Zinc Oxide	1.50 kgs
12. Miscellaneous Chemicals : Stearic Acid	1.15 kgs
13. Miscellaneous Chemicals : Microcrystalline Wax	1.00 kgs
14. Miscellaneous Chemicals : Mould Release Agent	0.50 kgs
15. Miscellaneous Chemicals : Filler (Precipitated Silica)	0.10 kgs
16. Miscellaneous Chemicals : Plasticisers	4.60 kgs
17. Insoluble Sulphur	0.50 kgs
18. Bladders	0.02 Numbers

Note: There will be a value cap upto 7% of FOB value of exports in case of

Rubber Chemicals and upto 5% of FOB value of exports in case of Miscellaneous Chemicals.

6	5. New Pneumatic Tyres of Rubber, Other having a "Herring Bone" or similar tread: Of a kind used on construction or industrial handling vehicles and machines and having a rim size not exceeding 61 cm. (24") Nylon. (Total Quantity to be exported 8,60,000.00 kgs)	100 kgs	1. Natural Rubber	41.800 kgs
			2. Synthetic Rubber : PBR	5.650 kgs
			3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	7.700 kgs
			4. Carbon Black	27.750 kgs
			5. Nylon Tyre Cord Fabric (Dipped)	8.000 kgs
			6. Bead Wire	3.000 kgs
			7. Rubber Chemical: Antioxidants	1.500 kgs
			8. Rubber Chemical : Accelerator	0.400 kgs
			9. Rubber Chemical : Retarders	0.100 kgs
			10. Zinc Oxide	1.250 kgs
			11. Miscellaneous Chemicals : Stearic Acid	1.100 kgs
			12. Miscellaneous Chemicals : Microcrystalline Wax	0.950 kgs
			13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
			14. Miscellaneous Chemicals : Filler (Precipitated Silica)	0.500 kgs
			15. Miscellaneous Chemicals : Plasticisers	4.250 kgs
			16. Insoluble Sulphur	0.200 kgs

		17. Bladders	0.020 Numbers
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals and upto 5% of FOB value of exports in case of Miscellaneous Chemicals.			
6. New Pneumatic Tyres of Rubber, Other having a "Herring Bone" or similar tread: Of a kind used on construction or industrial handling vehicles and machines and having a rim size exceeding 61 cm (24") Nylon. (Total Quantity to be exported 3,50,000.00 kgs)	100 kgs	1. Natural Rubber	36.400 kgs
		2. Synthetic Rubber : PBR	3.550 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	13.750 kgs
		4. Carbon Black	29.250 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	7.500 kgs
		6. Bead Wire	3.000 kgs
		7. Rubber Chemical : Antioxidants	1.500 kgs
		8. Rubber Chemical : Accelerator	0.450 kgs
		9. Rubber Chemical : Retarders	0.100 kgs
		10. Zinc Oxide	1.250 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.100 kgs
		12. Miscellaneous Chemicals : Microcrystalline Wax	1.150 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		14. Miscellaneous Chemicals : Plasticisers	4.250 kgs

		15. Insoluble Sulphur	0.250 kgs
		16. Bladders	0.020 Numbers
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals and upto 5% of FOB value of exports in case of Miscellaneous Chemicals.			
7. New Pneumatic Tyres of Rubber, Other: Of a kind used on agricultural or forestry vehicles and machines Nylon (Total Quantity to be exported 13,00,000.00 kgs)	100 kgs	1. Natural Rubber	34.500 kgs
		2. Synthetic Rubber : PBR	5.200 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	15.100 kgs
		4. Carbon Black	26.350 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	8.700 kgs
		6. Bead Wire	4.000 kgs
		7. Rubber Chemical : Antioxidants	1.450 kgs
		8. Rubber Chemical : Accelerator	0.400 kgs
		9. Rubber Chemical : Retarders	0.150 kgs
		10. Zinc Oxide	1.500 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.000 kgs
		12. Miscellaneous Chemicals : Microcrystalline Wax	0.900 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		14. Miscellaneous Chemicals :	0.100 kgs

		Filler (Precipitated Silica)	
		15. Miscellaneous Chemicals : Plasticisers	4.100 kgs
		16. Insoluble Sulphur	0.250 kgs
		17. Bladders	0.020 Numbers
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals and upto 5% of FOB value of exports in case of Miscellaneous Chemicals.			
8. New Pneumatic Tyres of Rubber, Other of a kind used on construction or industrial handling vehicles and machines and having a rim size not exceeding 61 cm (24") A Nylon. (Total Quantity to be exported 5,50,000.00 kgs)	100 kgs	1. Natural Rubber	47.800 kgs
		2. Synthetic Rubber : PBR	3.900 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	3.500 kgs
		4. Carbon Black	24.750 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	9.500 kgs
		6. Bead Wire	3.600 kgs
		7. Rubber Chemical : Antioxidants	1.500 kgs
		8. Rubber Chemical : Accelerator	0.400 kgs
		9. Rubber Chemical : Retarders	0.100 kgs
		10. Zinc Oxide	1.250 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.150 kgs

		12. Miscellaneous Chemicals : Microcrystalline Wax	0.850 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		14. Miscellaneous Chemicals : Filler (Precipitated Silica)	1.350 kgs
		14. Miscellaneous Chemicals : Plasticisers	3.650 kgs
		15. Insoluble Sulphur	0.200 kgs
		16. Bladders	0.020 Numbers
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals and upto 5% of FOB value of exports in case of Miscellaneous Chemicals.			
9. New Pneumatic Tyres of Rubber, Other of a kind used on construction or industrial handling vehicles and machines and having a rim size exceeding 61 cm (24”) A Nylon. (Total Quantity to be exported 8,00,000.00 kgs)	100 kgs	1. Natural Rubber	34.000 kgs
		2. Synthetic Rubber : PBR	2.900 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	7.400 kgs
		4. Chloro Butyl Rubber	1.800 kgs
		5. Carbon Black	26.750 kgs
		6. Nylon Tyre Cord Fabric (Dipped)	9.000 kgs
		7. Brass Coated Steel Tyre Cord (Breaker and Body Ply)	10.000 kgs
		8. Bead Wire	2.500 kgs
		9. Rubber Chemical :	1.800 kgs

		Antioxidants	
		10. Rubber Chemical : Accelerator	0.500 kgs
		11. Rubber Chemical : Retarders	0.050 kgs
		12. Zinc Oxide	1.250 kgs
		13. Miscellaneous Chemicals : Stearic Acid	1.150 kgs
		14. Miscellaneous Chemicals : Microcrystalline Wax	0.900 kgs
		15. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		16. Miscellaneous Chemicals : Filler (Precipitated Silica)	0.700 kgs
		17. Miscellaneous Chemicals : Plasticisers	3.500 kgs
		18. Insoluble Sulphur	0.300 kgs
		19. Bladders	0.020 Numbers
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals and upto 5% of FOB value of exports in case of Miscellaneous Chemicals			
10. Solid Tyres of Rubber, Other: for Motor vehicles Solid	100 kgs	1. Natural Rubber	53.000 kgs
		2. Synthetic Rubber : PBR	5.450 kgs

(Total Quantity to be exported 1,00,000.00 kgs)		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	1.000 kgs		
		4. Carbon Black	33.000 kgs		
		5. Nylon Tyre Cord Fabric (Dipped)	1.000 kgs		
		6. Bead Wire	1.250 kgs		
		7. Rubber Chemical : Antioxidants	1.500 kgs		
		8. Rubber Chemical : Accelerator	1.000 kgs		
		9. Rubber Chemical : Retarders	0.500 kgs		
		10. Zinc Oxide	3.000 kgs		
		11. Miscellaneous Chemicals : Stearic Acid	1.250 kgs		
		12. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs		
		13. Miscellaneous Chemicals : Plasticisers	1.750 kgs		
		14. Insoluble Sulphur	0.500 kgs		
		Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals and upto 5% of FOB value of exports in case of Miscellaneous Chemicals.			
		11. Inner Tubes, of Rubber, For Lorries and buses (Total Quantity to be exported 10,000.00 kgs)	100 kgs	1. Chloro Butyl Rubber	43.600 kgs
2. EPDM Rubber	5.000 kgs				
3. Carbon Black	31.500 kgs				
4. Rubber Chemical :	1.000 kgs				

		Accelerator	
		5. Rubber Chemical : MBTS	0.500 kgs
		6. Miscellaneous Chemicals : Stearic Acid	0.500 kgs
		7. Miscellaneous Chemicals : Microstalline Wax	0.500 kgs
		8. Miscellaneous Chemicals : C.I. Resins	0.400 kgs
		9. Brass Valve of Relevant Specification and Size	Net to Net
		10. Valve Cores of Relevant Specification and Size	Net to Net
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals and upto 5% of FOB value of exports in case of Miscellaneous Chemicals			
12. Inner Tubes, of Rubber, For off the road vehicles, not elsewhere specified or included (Total Quantity to be exported 25,000.00 kgs)	100 kgs	1. Chloro Butyl Rubber	42.500 kgs
		2. EPDM Rubber	6.100 kgs
		3. Carbon Black	31.500 kgs
		4. Rubber Chemical : Accelerator	1.000 kgs
		5. Rubber Chemical : MBTS	0.500 kgs
		6. Miscellaneous Chemicals : Stearic Acid	0.500 kgs
		7. Miscellaneous Chemicals : Microstalline Wax	0.500 kgs
		8. Miscellaneous Chemicals : C.I. Resins	0.400 kgs
		9. Brass Valve of Relevant	Net to Net

		Specification and Size	
		10. Valve Cores of Relevant Specification and Size	Net to Net
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals and upto 5% of FOB value of exports in case of Miscellaneous Chemicals.			
RLA may take consequential action as per Policy / Procedures.			

7	Case No.:33/7/87-ALC1/2013	Party Name:GUJARAT FLUORO CHEMICALS LTD	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Deferred
	HQ File :01/87/050/00045/AM14/	RLA File :34/24/040/00004/AM14/	Lic.No/Date:3410036614 09.04.2013	Defer Date:30.04.2014
Decision: A D/L No. 46011/1/2008-PC.II dated 14.03.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.				

8	Case No.:31/7/87-ALC1/2013	Party Name:K.R.T. POLYMERS,	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Deferred
	HQ File :01/87/050/00043/AM14/	RLA File :32/24/040/00001/AM14/	Lic.No/Date:3210062205 11.04.2013	Defer Date:16.04.2014
Decision: A D/L No. 46011/48/2012-PC.II dated 12.06.2013 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 09.09.2013 and again on 03.03.2014. Comments awaited from D/o C&PC.				

9	Case No.:15/13/87-ALC1/2013	Party Name:GUJARAT FLUORO CHEMICALS LTD	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Deferred
	HQ File :01/87/050/00081/AM14/	RLA File :34/24/040/00010/AM14/	Lic.No/Date:3410036728 26.04.2013	Defer Date:30.04.2014
	Decision: A D/L No. 46011/1/2008-PC.II dated 14.03.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

10	Case No.:16/13/87-ALC1/2013	Party Name:GUJARAT FLUORO CHEMICALS LTD	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Deferred
	HQ File :01/87/050/00082/AM14/	RLA File :34/24/040/00011/AM14/	Lic.No/Date:3410036729 26.04.2013	Defer Date:30.04.2014
	Decision: A D/L No. 46011/1/2008-PC.II dated 14.03.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

11	Case No.:10/9/87-ALC1/2013	Party Name:EASTMAN RECLAMATIONS	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Deferred
	HQ File :01/87/050/00055/AM14/	RLA File :30/24/040/00002/AM14/	Lic.No/Date:3010093640 03.05.2013	Defer Date:30.04.2014
	Decision: A D/L No. 12(7)/11-TSW dated 25.02.2014 was issued by DIPP to firm. This was followed by Reminder from DGFT on 11.03.2014 giving 15 days time for submission of information. Reply still awaited from the firm. Hence, the Committee decided to issue Final Reminder to firm giving 15 days time to furnish reply. In case the reply is not received within the stipulated period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence.			

12	Case No.:23/17/87-ALC1/2013	Party Name:EASTMAN RECLAMATIONS	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Deferred
	HQ File :01/87/050/00130/AM14/	RLA File :30/24/040/00005/AM14/	Lic.No/Date:3010094323 03.06.2013	Defer Date:30.04.2014
	Decision: A D/L No. 12(7)/11-TSW dated 25.02.2014 was issued by DIPP to firm. This was followed by Reminder from DGFT on 11.03.2014 giving 15 days time for submission of information. Reply still awaited from the firm. Hence, the Committee decided to issue <u>Final Reminder</u> to firm giving 15 days time to furnish reply. In case the reply is not received within the stipulated period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence.			

13	Case No.:24/17/87-ALC1/2013	Party Name:EASTMAN RECLAMATIONS	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Deferred
	HQ File :01/87/050/00131/AM14/	RLA File :30/24/040/00008/AM14/	Lic.No/Date:3010094324 03.06.2013	Defer Date:30.04.2014
	Decision: A D/L No. 12(7)/11-TSW dated 25.02.2014 was issued by DIPP to firm. This was followed by Reminder from DGFT on 11.03.2014 giving 15 days time for submission of information. Reply still awaited from the firm. Hence, the Committee decided to issue <u>Final Reminder</u> to firm giving 15 days time to furnish reply. In case the reply is not received within the stipulated period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence.			

	Case No.:25/17/87-ALC1/2013	Party Name:EASTMAN RECLAMATIONS	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Deferred
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HQ File :01/87/050/00132/AM14/	RLA File :30/24/040/00009/AM14/	Lic.No/Date:3010094325 03.06.2013	Defer Date:30.04.2014
Decision: A D/L No. 12(7)/11-TSW dated 25.02.2014 was issued by DIPP to firm. This was followed by Reminder from DGFT on 11.03.2014 giving 15 days time for submission of information. Reply still awaited from the firm. Hence, the Committee decided to issue <u>Final Reminder</u> to firm giving 15 days time to furnish reply. In case the reply is not received within the stipulated period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence.			

Case No.:6/19/87-ALC1/2013	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Approved
HQ File :01/87/050/00146/AM14/	RLA File :03/94/040/00198/AM14/	Lic.No/Date:0310736672 05.06.2013	Defer Date:

Application: Request is for adhoc norms for following:

Sl. No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	40112090	62/0- New Pneumatic Tyres of Rubber, of a kind used on buses or lorries : Other.	90000.000	K.G	17011900.00	306500.00 US Dollars
2	40114090	62/0- New Pneumatic Tyres of Rubber, of a kind used on motor cycles: Other.	60000.000	K.G	10699100.00	192800.00 US Dollars
3	40116100	62/0- New Pneumatic Tyres of Rubber, Other having a "herring-bone" or similar tread: Of a kind used on agricultural or forestry vehicles and machines	2800000.000	K.G	501752600.00	9040600.00 US Dollars
		62/0- New Pneumatic Tyres of Rubber Other having a				

4	40116200	<i>"herring-bone" or similar tread: Of a kind used on construction or industrial handling vehicles and machines and having a rim size not exceeding 61 cm. (24")</i>	850000.000	K.G	156945600.00	2827800.00 US Dollars		
5	40116300	<i>62/0- New Pneumatic Tyres of Rubber, Other having a "herring-bone" or similar tread: Of a kind used on construction or industrial handling vehicles and machines and having a rim size exceeding 61 cm. (24")</i>	350000.000	K.G	62881000.00	1133000.00 US Dollars		
6	40116900	<i>62/0- New Pneumatic Tyres of Rubber, Other having a "herring-bone" or similar tread:Other</i>	4200000.000	K.G	725571600.00	13073400.00 US Dollars		
7	40119200	<i>62/0- New Pneumatic Tyres of Rubber, Other : Of a kind used on agricultural of forestry vehicles and machines.</i>	1275000.000	K.G	232697600.00	4192800.00 US Dollars		
8	40119300	<i>62/0- New Pneumatic Tyres of Rubber, Other : Of a kind used on construction or industrial handling vehicles and machines and having a rim size not exceeding 61 cm. (24")</i>	550000.000	K.G	103948600.00	1872900.00 US Dollars		
9	40119400	<i>62/0- New Pneumatic Tyres of Rubber, Other: Of a kind used on construction or industrial handling vehicles and machines and having a rim size exceeding 61 cm (24")</i>	800000.000	K.G	151973000.00	2738300.00 US Dollars		
10	40119900	<i>62/0- New Pneumatic Tyres of Rubber, Other : (Steel, Nylon tyres)</i>	300000.000	K.G	51729500.00	932100.00 US Dollars		
11	40129010	<i>62/0- Solid tyre of Rubber, Other : for Motor vehicles.</i>	100000.000	K.G	20526500.00	369800.00 US Dollars		
12	40131020	<i>62/0- Inner Tubes, of Rubber, For Lorries and buses</i>	10000.000	K.G	3195200.00	57600.00 US Dollars		
13	40139030	<i>62/0- Inner Tubes, of Rubber, For off the road vehicles, not elsewhere specified or included.</i>	25000.000	K.G	7986700.00	143900.00 US Dollars		
				Total	2,046,918,900.00	36,881,500.00		
Sl. No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)

1	40012100	NATURAL RUBBER	3936075.000	K.G	722,951,200.00	13,026,147.73 US Dollars	191,965,629.52	Qty
2	40022000	SYNTHETIC RUBBER : PBR	922190.000	K.G	148,608,000.00	2,677,621.61 US Dollars	40,417,182.77	Qty
3	40021990	SYNTHETIC RUBBER : SBR - 1502 / 1712 / 1723 / 1783	1348350.000	K.G	202,078,000.00	3,641,045.04 US Dollars	54,893,466.14	Qty
4	40023900	CHOLO BUTYL RUBBER	36885.000	K.G	10,645,000.00	191,801.80 US Dollars	2,251,464.15	Qty
5	40027000	EPDM RUBBER	2025.000	K.G	573,200.00	10,327.93 US Dollars	121,234.31	Qty
6	28030010	CARBON BLACK	3237037.500	K.G	247,961,400.00	4,467,772.97 US Dollars	111,502,718.94	Qty
7	59021010	NYLON TYRE CORD FABRIC (DIPPED)	615450.000	K.G	156,935,700.00	2,827,670.27 US Dollars	85,759,866.54	Qty
8	59022010	POLYESTER TYRE CORD FABRIC (DIPPED)	121800.000	K.G	23,659,700.00	426,300.90 US Dollars	3,343,094.63	Qty
9	73129000	BRASS COATED STEEL TYRE CORD (BREAKER AND BODY PLY)	33000.000	K.G	5,860,800.00	105,600.00 US Dollars	3,973,488.02	Qty
10	72173020	BEAD WIRE	351850.000	K.G	21,487,600.00	387,163.96 US Dollars	4,575,335.16	Qty
11	38123010	RUBBER CHEMICAL : ANTIOXIDANTS	190447.500	K.G	39,616,200.00	713,805.39 US Dollars	30,223,031.88	Qty
12	38121000	RUBBER CHEMICAL : ACCELERATOR	62255.000	K.G	12,115,300.00	218,293.68 US Dollars	7,446,118.49	Qty
13	38123090	RUBBER CHEMICAL : RETARDERS	14112.500	K.G	3,146,900.00	56,700.90 US Dollars	1,929,301.12	Qty
14	38122090	RUBBER CHEMICAL : MBTS	175.000	K.G	45,600.00	821.62 US Dollars	15,730.02	Qty
15	28170010	ZINC OXIDE	165375.000	K.G	19,374,400.00	349,088.27 US Dollars	7,542,849.34	Qty
16	38231119	MISCELLANEOUS CHEMICALS : STEARIC ACID	116875.000	K.G	7,783,900.00	140,250.43 US Dollars	7,167,070.42	Qty
		MISCELLANEOUS						

17	27129010	MISCELLANEOUS CHEMICALS : MICROCRYSTALLINE WAX	111385.000	K.G	15,454,700.00	278,463.05 US Dollars	7,849,432.45	Qty
18	34031900	MISCELLANEOUS CHEMICALS : MOULD RELEASE AGENT	56875.000	K.G	9,732,600.00	175,362.15 US Dollars	4,180,327.35	Qty
19	38249025	MISCELLANEOUS CHEMICALS : FILLER (PRECIPITATED SILICA)	25775.000	K.G	1,442,900.00	25,998.19 US Dollars	365,568.71	Qty
20	38122090	MISCELLANEOUS CHEMICALS : PLASTICISERS	505325.000	K.G	38,477,100.00	693,281.08 US Dollars	17,613,335.32	Qty
21	39111010	MISCELLANEOUS CHEMICALS : C. I. RESINS	140.000	K.G	27,200.00	490.09 US Dollars	8,709.55	Qty
22	38123030	INSOLUBLE SULPHUR	33182.500	K.G	4,157,800.00	74,915.31 US Dollars	476,336.72	Qty
23	84819090	BRASS VALVE OF RELEVANT SPECIFICATION AND SIZE	17500.000	Number	1,699,700.00	30,625.23 US Dollars	410,202.37	Qty
24	84819090	VALVE CORES OF RELEVANT SPECIFICATION AND SIZE	17500.000	Number	1,699,700.00	30,625.23 US Dollars	410,202.37	Qty
25	40169990	BLADDERS	2255.000	Number	10,231,200.00	184,345.91 US Dollars	2,981,408.29	Qty
				Total	1,705,765,800.00	30,734,518.74		

Decision: As per the written comments furnished by the DIPP vide their letter No. 7/38/2014/TSW dated 31.03.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. New Pneumatic Tyres of Rubber, of a kind used on buses or lorries: Other Nylon (Total Quantity to be exported 1,20,000.00 kgs)	100 kgs	1. Natural Rubber	42.000 kgs
		2. Synthetic Rubber : PBR	7.600 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	3.000 kgs

1,20,000.00 kgs)	4. Carbon Black	25.750 kgs
	5. Nylon Tyre Cord Fabric (Dipped)	11.250 kgs
	6. Bead Wire	4.000 kgs
	7. Rubber Chemical : Antioxidants	1.500 kgs
	8. Rubber Chemical : Accelerator	0.400 kgs
	9. Rubber Chemical : Retarders	0.100 kgs
	10. Zinc Oxide	1.250 kgs
	11. Miscellaneous Chemicals : Stearic Acid	1.150 kgs
	12. Miscellaneous Chemicals : Microcrystalline Wax	0.800 kgs
	13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
	14. Miscellaneous Chemicals : Filler (Precipitated Silica)	0.250 kgs
	15. Miscellaneous Chemicals : Plasticisers	4.250 kgs
	16. Insoluble Sulphur	0.300 kgs
	17. Bladders	0.020 Numbers
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals and upto 5% of FOB value of exports in case of Miscellaneous Chemicals.		

2. New Pneumatic Tyres of Rubber, of a kind used on motor cycles: Other Nylon (Total Quantity to be exported 60,000.00 kgs)	100 kgs	1. Natural Rubber	37.000 kgs
		2. Synthetic Rubber : PBR	6.000 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	14.000 kgs
		4. Carbon Black	25.750 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	5.500 kgs
		6. Bead Wire	2.000 kgs
		7. Rubber Chemical : Antioxidants	1.600 kgs
		8. Rubber Chemical : Accelerator	0.450 kgs
		9. Rubber Chemical : Retarders	0.100 kgs
		10. Zinc Oxide	1.250 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.150 kgs
		12. Miscellaneous Chemicals : Microcrystalline Wax	0.900 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		14. Miscellaneous Chemicals : Filler (Precipitated Silica)	2.000 kgs
		15. Miscellaneous Chemicals : Plasticisers	5.500 kgs
		16. Insoluble Sulphur	0.250 kgs
		17. Bladders	0.020 Numbers

Note: There will be a value cap upto 7% of FOB value of exports in case of

Rubber Chemicals and upto 5% of FOB value of exports in case of Miscellaneous Chemicals.

3. New Pneumatic Tyres of Rubber, Other having a "Herring Bone" or similar tread: Of a kind used on agricultural or forestry vehicles and machines, A. Nylon / Polyester (Total Quantity to be exported 32,00,000.00 kgs)	100 kgs	1. Natural Rubber	37.500 kgs
		2. Synthetic Rubber : PBR	3.800 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	14.200 kgs
		4. Carbon Black	28.250 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	6.250 kgs
		6. Bead Wire	3.000 kgs
		7. Rubber Chemical : Antioxidants	1.500 kgs
		8. Rubber Chemical : Accelerator	0.500 kgs
		9. Rubber Chemical : Retarders	0.100 kgs
		10. Zinc Oxide	1.500 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.150 kgs
		12. Miscellaneous Chemicals : Microcrystalline Wax	1.000 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		14. Miscellaneous Chemicals : Filler (Precipitated Silica)	0.100 kgs
		15. Miscellaneous Chemicals : Plasticisers	4.600 kgs
		16. Insoluble Sulphur	0.200 kgs

		17. Bladders	0.020 Numbers
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals and upto 5% of FOB value of exports in case of Miscellaneous Chemicals.			
4. New Pneumatic Tyres of Rubber, Other having a “Herring Bone” or similar tread: Of a kind used on agricultural or forestry vehicles and machines, B. Polyester / Polyester Belt (Total Quantity to be exported 40,35,000.00 kgs)	100 kgs	1. Natural Rubber	29.000 kgs
		2. Synthetic Rubber : PBR	13.75 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	13.25 kgs
		4. Carbon Black	28.25 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	2.25 kgs
		6. Polyester Tyre Cord Fabric (Dipped)	3.00 kgs
		7. Bead Wire	3.000 kgs
		8. Rubber Chemical : Antioxidants	1.90 kgs
		9. Rubber Chemical : Accelerator	0.75 kgs
		10. Rubber Chemical : Retarders	0.20 kgs
		11. Zinc Oxide	1.50 kgs
		12. Miscellaneous Chemicals : Stearic Acid	1.15 kgs
		13. Miscellaneous Chemicals :	1.00 kgs

		Microcrystalline Wax	
		14. Miscellaneous Chemicals : Mould Release Agent	0.50 kgs
		15. Miscellaneous Chemicals : Filler (Precipitated Silica)	0.10 kgs
		16. Miscellaneous Chemicals : Plasticisers	4.60 kgs
		17. Insoluble Sulphur	0.50 kgs
		18. Bladders	0.02 Numbers
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals and upto 5% of FOB value of exports in case of Miscellaneous Chemicals.			
5. New Pneumatic Tyres of Rubber, Other having a “Herring Bone” or similar tread: Of a kind used on construction or industrial handling vehicles and machines and having a rim size not exceeding 61 cm. (24”) Nylon. (Total Quantity to be exported 8,60,000.00 kgs)	100 kgs	1. Natural Rubber	41.800 kgs
		2. Synthetic Rubber : PBR	5.650 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	7.700 kgs
		4. Carbon Black	27.750 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	8.000 kgs
		6. Bead Wire	3.000 kgs
		7. Rubber Chemical: Antioxidants	1.500 kgs
		8. Rubber Chemical : Accelerator	0.400 kgs
		9. Rubber Chemical : Retarders	0.100 kgs
		10. Zinc Oxide	1.250 kgs

		11. Miscellaneous Chemicals : Stearic Acid	1.100 kgs
		12. Miscellaneous Chemicals : Microcrystalline Wax	0.950 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		14. Miscellaneous Chemicals : Filler (Precipitated Silica)	0.500 kgs
		15. Miscellaneous Chemicals : Plasticisers	4.250 kgs
		16. Insoluble Sulphur	0.200 kgs
		17. Bladders	0.020 Numbers
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals and upto 5% of FOB value of exports in case of Miscellaneous Chemicals.			
6. New Pneumatic Tyres of Rubber, Other having a “Herring Bone” or similar tread: Of a kind used on construction or industrial handling vehicles and machines and having a rim size exceeding 61 cm (24”) Nylon. (Total Quantity to be exported 3,50,000.00 kgs)	100 kgs	1. Natural Rubber	36.400 kgs
		2. Synthetic Rubber : PBR	3.550 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	13.750 kgs
		4. Carbon Black	29.250 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	7.500 kgs
		6. Bead Wire	3.000 kgs
		7. Rubber Chemical : Antioxidants	1.500 kgs
		8. Rubber Chemical :	0.450 kgs

		Accelerator	
		9. Rubber Chemical : Retarders	0.100 kgs
		10. Zinc Oxide	1.250 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.100 kgs
		12. Miscellaneous Chemicals : Microcrystalline Wax	1.150 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		14. Miscellaneous Chemicals : Plasticisers	4.250 kgs
		15. Insoluble Sulphur	0.250 kgs
		16. Bladders	0.020 Numbers
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals and upto 5% of FOB value of exports in case of Miscellaneous Chemicals.			
7. New Pneumatic Tyres of Rubber, Other: Of a kind used on agricultural or forestry vehicles and machines Nylon (Total Quantity to be exported 13,00,000.00 kgs)	100 kgs	1. Natural Rubber	34.500 kgs
		2. Synthetic Rubber : PBR	5.200 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	15.100 kgs
		4. Carbon Black	26.350 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	8.700 kgs
		6. Bead Wire	4.000 kgs
		7. Rubber Chemical :	1.450 kgs

		Antioxidants	
		8. Rubber Chemical : Accelerator	0.400 kgs
		9. Rubber Chemical : Retarders	0.150 kgs
		10. Zinc Oxide	1.500 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.000 kgs
		12. Miscellaneous Chemicals : Microcrystalline Wax	0.900 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		14. Miscellaneous Chemicals : Filler (Precipitated Silica)	0.100 kgs
		15. Miscellaneous Chemicals : Plasticisers	4.100 kgs
		16. Insoluble Sulphur	0.250 kgs
		17. Bladders	0.020 Numbers
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals and upto 5% of FOB value of exports in case of Miscellaneous Chemicals.			
8. New Pneumatic Tyres of Rubber, Other of a kind used on construction or industrial handling vehicles and machines and having a rim size not exceeding 61 cm (24"). A	100 kgs	1. Natural Rubber	47.800 kgs
		2. Synthetic Rubber : PBR	3.900 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	3.500 kgs
		4. Carbon Black	24.750 kgs

Calculation of Value (27) 11
Nylon. (Total Quantity to be
exported 5,50,000.00 kgs)

5. Nylon Tyre Cord Fabric (Dipped)	9.500 kgs
6. Bead Wire	3.600 kgs
7. Rubber Chemical : Antioxidants	1.500 kgs
8. Rubber Chemical : Accelerator	0.400 kgs
9. Rubber Chemical : Retarders	0.100 kgs
10. Zinc Oxide	1.250 kgs
11. Miscellaneous Chemicals : Stearic Acid	1.150 kgs
12. Miscellaneous Chemicals : Microcrystalline Wax	0.850 kgs
13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
14. Miscellaneous Chemicals : Filler (Precipitated Silica)	1.350 kgs
14. Miscellaneous Chemicals : Plasticisers	3.650 kgs
15. Insoluble Sulphur	0.200 kgs
16. Bladders	0.020 Numbers

Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals and upto 5% of FOB value of exports in case of Miscellaneous Chemicals.

9. New Pneumatic Tyres of Rubber, Other of a kind used on construction or industrial handling vehicles and machines and having a rim size exceeding 61 cm (24") A Nylon. (Total Quantity to be exported 8,00,000.00 kgs)

100 kgs

1. Natural Rubber	34.000 kgs
2. Synthetic Rubber : PBR	2.900 kgs
3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	7.400 kgs
4. Chloro Butyl Rubber	1.800 kgs
5. Carbon Black	26.750 kgs
6. Nylon Tyre Cord Fabric (Dipped)	9.000 kgs
7. Brass Coated Steel Tyre Cord (Breaker and Body Ply)	10.000 kgs
8. Bead Wire	2.500 kgs
9. Rubber Chemical : Antioxidants	1.800 kgs
10. Rubber Chemical : Accelerator	0.500 kgs
11. Rubber Chemical : Retarders	0.050 kgs
12. Zinc Oxide	1.250 kgs
13. Miscellaneous Chemicals : Stearic Acid	1.150 kgs
14. Miscellaneous Chemicals : Microcrystalline Wax	0.900 kgs
15. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
16. Miscellaneous Chemicals : Filler (Precipitated Silica)	0.700 kgs
17. Miscellaneous Chemicals :	3.500 kgs

		Plasticisers	
		18. Insoluble Sulphur	0.300 kgs
		19. Bladders	0.020 Numbers
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals and upto 5% of FOB value of exports in case of Miscellaneous Chemicals.			
10. Solid Tyres of Rubber, Other: for Motor vehicles Solid (Total Quantity to be exported 1,00,000.00 kgs)	100 kgs	1. Natural Rubber	53.000 kgs
		2. Synthetic Rubber : PBR	5.450 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	1.000 kgs
		4. Carbon Black	33.000 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	1.000 kgs
		6. Bead Wire	1.250 kgs
		7. Rubber Chemical : Antioxidants	1.500 kgs
		8. Rubber Chemical : Accelerator	1.000 kgs
		9. Rubber Chemical : Retarders	0.500 kgs
		10. Zinc Oxide	3.000 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.250 kgs
		12. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		13. Miscellaneous Chemicals :	1.750 kgs

		Plasticisers	
		14. Insoluble Sulphur	0.500 kgs
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals and upto 5% of FOB value of exports in case of Miscellaneous Chemicals.			
11. Inner Tubes, of Rubber, For Lorries and buses (Total Quantity to be exported 10,000.00 kgs)	100 kgs	1. Chloro Butyl Rubber	43.600 kgs
		2. EPDM Rubber	5.000 kgs
		3. Carbon Black	31.500 kgs
		4. Rubber Chemical : Accelerator	1.000 kgs
		5. Rubber Chemical : MBTS	0.500 kgs
		6. Miscellaneous Chemicals : Stearic Acid	0.500 kgs
		7. Miscellaneous Chemicals : Microstalline Wax	0.500 kgs
		8. Miscellaneous Chemicals : C.I. Resins	0.400 kgs
		9. Brass Valve of Relevant Specification and Size	Net to Net
		10. Valve Cores of Relevant Specification and Size	Net to Net
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals and upto 5% of FOB value of exports in case of Miscellaneous Chemicals.			
12. Inner Tubes, of Rubber,	100 kgs	1. Chloro Butyl Rubber	42.500 kgs

For off the road vehicles, not elsewhere specified or included (Total Quantity to be exported 25,000.00 kgs)	2. EPDM Rubber	6.100 kgs
	3. Carbon Black	31.500 kgs
	4. Rubber Chemical : Accelerator	1.000 kgs
	5. Rubber Chemical : MBTS	0.500 kgs
	6. Miscellaneous Chemicals : Stearic Acid	0.500 kgs
	7. Miscellaneous Chemicals : Microstalline Wax	0.500 kgs
	8. Miscellaneous Chemicals : C.I. Resins	0.400 kgs
	9. Brass Valve of Relevant Specification and Size	Net to Net
	10. Valve Cores of Relevant Specification and Size	Net to Net
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals and upto 5% of FOB value of exports in case of Miscellaneous Chemicals.		
RLA may take consequential action as per Policy / Procedures.		

16	Case No.:3/17/87-ALC1/2013	Party Name:J.D. JONES & CO. PVT. LTD.	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Deferred
	HQ File :01/87/050/00110/AM14/	RLA File :02/24/040/00028/AM14/	Lic.No/Date:0210190491 10.06.2013	Defer Date:30.04.2014

Decision: A D/L No. 46011/2/2008-PC.II dated 20.03.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.

17	Case No.:4/17/87-ALC1/2013	Party Name:J.D. JONES & CO. PVT. LTD.	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Deferred
	HQ File :01/87/050/00111/AM14/	RLA File :02/24/040/00029/AM14/	Lic.No/Date:0210190498 10.06.2013	Defer Date:30.04.2014
	Decision: A D/L No. 46011/2/2008-PC.II dated 20.03.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

18	Case No.:17/19/87-ALC1/2013	Party Name:PALMETTO INDUSTRIES (INDIA) PVT. LIMITED,	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Deferred
	HQ File :01/87/050/00157/AM14/	RLA File :04/24/040/00066/AM14/	Lic.No/Date:0410147848 08.07.2013	Defer Date:30.04.2014
	Decision: A D/L No. 46011/18/2012-PC.II dated 13.03.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

19	Case No.:41/33/87-ALC1/2013	Party Name:UNISTAR DISTRIBUTORS PVT.LTD.	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Deferred
	HQ File :01/87/050/00319/AM14/	RLA File :30/24/040/00020/AM14/	Lic.No/Date:3010095757 30.07.2013	Defer Date:23.04.2014
	Decision: A D/L No. 7(300)/2013-TSW dated 10.12.2013 was issued by DIPP firm. This was followed by Reminder from DGFT on 06.01.2014 and 28.03.2014 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm.			

20	Case No.:18/25/87-ALC1/2013	Party Name:GUJARAT FLUORO CHEMICALS LTD	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Deferred
	HQ File :01/87/050/00216/AM14/	RLA File :34/24/040/00099/AM14/	Lic.No/Date:3410037629 12.08.2013	Defer Date:30.04.2014
	Decision: A D/L No. 46011/1/2008-PC.II dated 14.03.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

21	Case No.:10/24/87-ALC1/2013	Party Name:ALUDECOR LAMINATION PVT. LTD.,	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Deferred
	HQ File :01/87/050/00197/AM14/	RLA File :02/24/040/00059/AM14/	Lic.No/Date:0210193307 23.08.2013	Defer Date:16.04.2014
	Decision: A D/L No. 46011/13/2009-PC.II dated 11.11.2013 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 03.01.2014. Comments awaited from D/o C&PC.			

22	Case No.:6/29/87-ALC1/2013	Party Name:ALUDECOR LAMINATION PVT. LTD.,	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Deferred
	HQ File :01/87/050/00230/AM14/	RLA File :02/24/040/00075/AM14/	Lic.No/Date:0210193827 04.09.2013	Defer Date:16.04.2014
	Decision: A D/L No. 46011/13/2009-PC.II dated 18.12.2013 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 22.01.2014. Comments awaited from D/o C&PC.			

23	Case No.:18/29/87-ALC1/2013	Party Name:BAGLA POLIFILMS LIMITED	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Deferred
	HQ File :01/87/050/00242/AM14/	RLA File :05/23/040/00191/AM14/	Lic.No/Date:0510364728 05.09.2013	Defer Date:23.04.2014

23	Decision: A D/L No. 46011/88/2008-PC.II dated 26.11.2013 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 22.01.2014. However the Technical Representative of D/o C&PC requested to again furnish a copy of reply of firm to them. Hence, it was decided to again forward a copy of reply of firm to D/o C&PC.
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24	Case No.:15/29/87-ALC1/2013	Party Name:DURA LINE INDIA PVT LTD	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Deferred
	HQ File :01/87/050/00239/AM14/	RLA File :05/23/040/00165/AM14/	Lic.No/Date:0510364980 09.09.2013	Defer Date:23.04.2014
	Decision: A D/L No. 46011/90/2013-PC.II dated 28.11.2013 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 17.12.2013 and 28.03.2014 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm.			

25	Case No.:16/29/87-ALC1/2013	Party Name:HINDUSTAN ADHESIVES LTD	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Deferred
	HQ File :01/87/050/00240/AM14/	RLA File :05/23/040/00189/AM14/	Lic.No/Date:0510364997 09.09.2013	Defer Date:16.04.2014
	Decision: A D/L No. 46011/59/2013-PC-II, dated 28.11.2013 was issued by D/o of C&PC to firm. In response to above, D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 26.02.2014. Comments awaited from D/o C&PC.			

26	Case No.:1/29/87-ALC1/2013	Party Name:MAYUR WOVENS PRIVATE LIMITED	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Deferred
	HQ File :01/87/050/00225/AM14/	RLA File :08/24/040/00256/AM14/	Lic.No/Date:0810124595 10.09.2013	Defer Date:16.04.2014
	Decision: A D/L No. 46011/75/2013-PC-II, dated 16.12.2013 was issued by D/o of C&PC to firm. In response to above,			

D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 28.03.2014. Comments awaited from D/o C&PC.

27	Case No.:32/29/87-ALC1/2013	Party Name:VISHAKHA POLYFAB P.LTD	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Deferred
	HQ File :01/87/050/00256/AM14/	RLA File :08/24/040/00229/AM14/	Lic.No/Date:0810124735 12.09.2013	Defer Date:23.04.2014
	Decision: A D/L No. 46011/85/2013-PC.II dated 17.11.2013 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 10.12.2013 and 12.03.2014 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm.			

28	Case No.:37/29/87-ALC1/2013	Party Name:EXECHON	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Deferred
	HQ File :01/87/050/00261/AM14/	RLA File :34/24/040/00115/AM14/	Lic.No/Date:3410037915 13.09.2013	Defer Date:23.04.2014
	Decision: A D/L No. 46011/88/2013-PC.II dated 29.11.2013 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 17.12.2013 and 28.03.2014 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm.			

29	Case No.:5/30/87-ALC1/2013	Party Name:NIKHIL ADHESIVES LTD.	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Deferred
	HQ File :01/87/050/00270/AM14/	RLA File :03/95/040/00461/AM14/	Lic.No/Date:0310749960 17.09.2013	Defer Date:16.04.2014
	Decision: A D/L No. 46011/65/2013-PC-II, dated 27.11.2013 was issued by D/o of C&PC to firm. In response to above, D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 28.03.2014. Comments awaited from D/o C&PC.			

Case No.: 9/46/87-ALC1/2013	Party Name:SRF LIMITED	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Approved
HQ File :01/87/050/00403/AM14/	RLA File :04/24/040/00083/AM14/	Lic.No/Date:0410149962 18.09.2013	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39081010	63/0- 30 % Glass Filled Nylon 6 Compund- (Nylon 6 Compounded Chips, Grade TUNFYL SGF30 BLACK)	18000.000	K.G	2838150.00	47700.00 US Dollars
				Total	2,838,150.00	47,700.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	39081090	NYLON 6 CHIPS	11808.000	K.G	2,021,706.72	33,416.64 US Dollars	249,882.95	Value & Qty
2	70191100	CHOPPED STRANDS (Glass Fiber)	5535.000	K.G	321,472.80	5,313.60 US Dollars	39,734.04	Value & Qty
				Total	2,343,179.52	38,730.24		

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/26/2012-PC-II dated 31.03.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
30% Glass Fibre Filled Nylon – 6 Compound (Tufnyl SGF 30 Black / Red / SGF 30 E Black)	1 kg	1. Nylon – 6 Chips / Granules	0.65600 kg
		2. Glass Fibre / Chopped Strands	0.30750 kg

RLA may take consequential action as per Policy / Procedures.

Case No.:2/35/87-ALC1/2013	Party Name:DSM INDIA PVT. LTD	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Approved
HQ File :01/87/050/00327/AM14/	RLA File :31/83/040/00118/AM14/	Lic.No/Date:3110060432 25.09.2013	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
1	39081010	61/0- AKULON K-FKMV5/C/KN.00.73./76510 (UNFILLED FALME RETARDANT PA6 (NYLON 6) COMPOUND)	107000.000	K.G	19646908.00	299724.00 US Dollars
				Total	19,646,908.00	299,724.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39081090	Nylon 6 chips/granules Base Polymer	68480.000	K.G	11,103,347.20	165,721.60 US Dollars	3,283,259.77	Value & Qty
2	39092090	Melamine Cynurate (MCA-01) Flame Retardant	40788.400	K.G	5,957,553.70	88,918.71 US Dollars	1,761,648.63	Value & Qty

3	29159090	Cal.Stearate Mould release agent	331.700	K.G	2,222.39	33.17 US Dollars	589.60	Value & Qty
4	32064990	Master batch Colourant	556.400	K.G	7,455.76	111.28 US Dollars	1,978.01	Value & Qty
				Total	17,070,579.05	254,784.76		

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/22/2009-PC-II dated 17.02.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Unfilled Flame Retardant PA – 6 (Nylon – 6) Compound (Akulon K – FKM V5 / C / KN.00.73/7650)	1 kg	1. Nylon – 6 Chips / Granules	0.6400 kg
		2. Melamine Cynurate (MCA – 01)	0.3812 kg
		3. Calcium Stearate	0.0031 kg
		4. Master Batch	0.0052 kg
RLA may take consequential action as per Policy / Procedures.			

32	Case No.:13/52/87-ALC1/2013	Party Name:MRK HEALTHCARE PVT. LTD.	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Deferred
	HQ File :01/87/050/00519/AM14/	RLA File :03/95/040/00497/AM14/	Lic.No/Date:0310751574 27.09.2013	Defer Date: 30.04.2014
	Decision: A D/L No. 7/109/2014-TSW dated 02.04.2014 was issued by DIPP to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

33	Case No.:35/33/87-ALC1/2013	Party Name:ET ELASTOMER TECHNIK INDIA PRIVATE LIMITED	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Deferred
	HQ File :01/87/050/00313/AM14/	RLA File :08/24/040/00291/AM14/	Lic.No/Date:0810125251 30.09.2013	Defer Date:16.04.2014
	Decision: A D/L No. 7(301)/2013-TSW, dated 12.12.2013 was issued by DIPP to firm. In response to above, D/L, the firm had submitted its reply, a copy of which was forwarded to DIPP on 21.03.2014. Comments awaited from DIPP.			

34	Case No.:1/32/87-ALC1/2013	Party Name:VINA YAK POLYMERS	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Deferred
	HQ File :01/87/050/00277/AM14/	RLA File :13/24/040/00027/AM14/	Lic.No/Date:1310044599 03.10.2013	Defer Date:23.04.2014
	Decision: A D/L No. 46011/92/2013-PC.II dated 18.12.2013 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 06.01.2014 and 12.03.2014 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm.			

	Case No.:6/30/87-ALC1/2013		Party Name:V.K.A. POLYMERS PRIVATE LIMITED		Meet No/Date:52/87-ALC1/2013 04.04.2014		Status: Approved	
	HQ File :01/87/050/00271/AM14/		RLA File :32/24/040/00013/AM14/		Lic.No/Date:3210068104 04.10.2013		Defer Date:	
	Application: Request is for adhoc norms for following:							
Sl.No.	ITCHS Code	EXPORT ITEM			Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)

1	39269099	63/0- HDPE Net Impregnated with Alphacypermethrin 0.55%				4008100.000	K.G	769555200.00	12024300.00 US Dollars
							Total	769,555,200.00	12,024,300.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)		Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	32061190	Colouring Pigments	10020.250	K.G	3,986,055.00	62,282.00 US Dollars		0.00	Value & Qty
2	39011010	LLDPE	195595.000	K.G	21,280,766.00	332,512.00 US Dollars		0.00	Value & Qty
3	38089137	Alphacypermethrin TECH 97%	27255.000	K.G	26,410,173.00	412,659.00 US Dollars		0.00	Value & Qty
4	39012000	HDPE Granules	4200000.000	K.G	421,436,829.00	6,584,950.00 US Dollars		0.00	Value & Qty
				Total	473,113,823.00	7,392,403.00			

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/97/2006-PC-II dated 10.03.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
HDPE Net Impregnated with Alphacypermethrin 0.55%	1 kg	1. HDPE Granules	1.0479 kg
		2. Colouring Agent	0.0025 kg
		3. Alphacypermethrin Tech 97%	0.0068 kg
		4. LLDPE Granules	0.0488 kg
RLA may take consequential action as per Policy / Procedures.			

36	Case No.:5/33/87-ALC1/2013	Party Name:NARENDRA PLASTIC PVT LTD.,	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Deferred
	HQ File :01/87/050/00283/AM14/	RLA File :03/95/040/00538/AM14/	Lic.No/Date:0310752316 04.10.2013	Defer Date:30.04.2014
	Decision: A D/L No. 46011/30/2012-PC.II dated 28.01.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

37	Case No.:6/33/87-ALC1/2013	Party Name:ALOK INDUSTRIES	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Deferred
	HQ File :01/87/050/00284/AM14/	RLA File :05/23/040/00252/AM14/	Lic.No/Date:0510367739 08.10.2013	Defer Date:16.04.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 18.11.2013. Comments awaited from D/o C&PC.			

38	Case No.:12/37/87-ALC1/2013	Party Name:KAMSONS CHEMICALS PVT.LTD.	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Deferred
	HQ File :01/87/050/00347/AM14/	RLA File :03/94/040/00568/AM14/	Lic.No/Date:0310752961 09.10.2013	Defer Date:16.04.2014
	Decision: A copy of application was forwarded to D/o C&PC on 18.12.2013. Further a copy of Licence Amendment Sheet received from RLA, Mumbai was also forwarded to D/o C&PC on 16.01.2014. Thereafter, a copy of application alongwith a copy of Licence Amendment Sheet was forwarded to D/o C&PC on 03.03.2014. Comments awaited from D/o C&PC.			

39	Case No.:43/33/87-ALC1/2013	Party Name:GOVIND RUBBER LTD.	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Deferred
	HQ File :01/87/050/00321/AM14/	RLA File :30/24/040/00031/AM14/	Lic.No/Date:3010097491 10.10.2013	Defer Date:23.04.2014
	Decision: A D/L No. 7(299)/2013-TSW dated 11.12.2013 was issued by DIPP firm. This was followed by Reminder from DGFT on 06.01.2014 and 12.03.2014 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm.			

40	Case No.: 44/33/87-ALC1/2013	Party Name:GOVIND RUBBER LTD.	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Deferred
	HQ File :01/87/050/00322/AM14/	RLA File :30/24/040/00032/AM14/	Lic.No/Date:3010097492 10.10.2013	Defer Date:23.04.2014
	Decision: A D/L No. 7(299)/2013-TSW dated 11.12.2013 was issued by DIPP firm. This was followed by Reminder from DGFT on 06.01.2014 and 12.03.2014 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm.			

41

Case No.:46/33/87-ALC1/2013	Party Name:SAGAR POLYTECHNIK LTD	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Approved																																																																		
HQ File :01/87/050/00324/AM14/	RLA File :24/24/040/00019/AM14/	Lic.No/Date:2410040086 11.10.2013	Defer Date:																																																																		
Application: Request is for adhoc norms for following: <table><tr><th>SL.No.</th><th>ITCHS Code</th><th>EXPORT ITEM</th><th>Qty</th><th>UOM</th><th>FOB/FOR (Rs.)</th><th>FOB/FOR (in Currency of realisation)</th></tr><tr><td>1</td><td>39174000</td><td>63/0- CPVC FITTINGS</td><td>100000.000</td><td>K.G</td><td>12851271.00</td><td>208794.00 US Dollars</td></tr><tr><td></td><td></td><td></td><td></td><td>Total</td><td>12,851,271.00</td><td>208,794.00</td></tr></table> <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>IMPORT ITEM</th><th>Qty</th><th>UOM</th><th>CIF (Rs.)</th><th>CIF (Currency)</th><th>Total exemption from Customs duty</th><th>Limiting Factor (Value/Qty/Value & Qty)</th></tr><tr><td>1</td><td>39042190</td><td>CPVC RESIN</td><td>89000.000</td><td>K.G</td><td>10,079,428.00</td><td>163,760.00 US Dollars</td><td>100.00</td><td>Value & Qty</td></tr><tr><td>2</td><td>38123090</td><td>STABILIZER</td><td>8000.000</td><td>K.G</td><td>590,880.00</td><td>9,600.00 US Dollars</td><td>100.00</td><td>Value & Qty</td></tr><tr><td>3</td><td>39069090</td><td>PROCESSING AID</td><td>2000.000</td><td>K.G</td><td>135,410.00</td><td>2,200.00 US Dollars</td><td>100.00</td><td>Value & Qty</td></tr><tr><td></td><td></td><td>IMPECT</td><td></td><td></td><td></td><td></td><td></td><td></td></tr></table>				SL.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)	1	39174000	63/0- CPVC FITTINGS	100000.000	K.G	12851271.00	208794.00 US Dollars					Total	12,851,271.00	208,794.00	Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)	1	39042190	CPVC RESIN	89000.000	K.G	10,079,428.00	163,760.00 US Dollars	100.00	Value & Qty	2	38123090	STABILIZER	8000.000	K.G	590,880.00	9,600.00 US Dollars	100.00	Value & Qty	3	39069090	PROCESSING AID	2000.000	K.G	135,410.00	2,200.00 US Dollars	100.00	Value & Qty			IMPECT						
SL.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)																																																															
1	39174000	63/0- CPVC FITTINGS	100000.000	K.G	12851271.00	208794.00 US Dollars																																																															
				Total	12,851,271.00	208,794.00																																																															
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1	39042190	CPVC RESIN	89000.000	K.G	10,079,428.00	163,760.00 US Dollars	100.00	Value & Qty																																																													
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		IMPECT																																																																			

4	39039090	MODIFIAR	6000.000	K.G	369,300.00	6,000.00 US Dollars	100.00	Value & Qty
				Total	11,175,018.00	181,560.00		

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/50/2013-PC-II dated 25.03.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
CPVC Fittings	1 kg	1. CPVC Resin	0.890 kg
		2. Stabilizer	0.080 kg
		3. Processing Aid	0.020 kg
		4. Impact Modifier	0.060 kg
RLA may take consequential action as per Policy / Procedures.			

Case No.: 7/33/87-ALC1/2013	Party Name:BLS POLYMERS LTD.	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Approved
HQ File :01/87/050/00285/AM14/	RLA File :05/23/040/00271/AM14/	Lic.No/Date:0510368814 18.10.2013	Defer Date:

Application: Request is for adhoc norms for following:

FOB/FOR (in

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	Currency of realisation)
1	39029000	63/0- U.V.STABILIZER MASTER BATCH Containing not more than 20% UV Stabilizer where export product contains U.V.stabilizer. GRANULES	16000.000	K.G	3200000.00	51613.00 US Dollars
				Total	3,200,000.00	51,613.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	39021000	POLYPROPYLENE GRANULES	13136.000	K.G	1,140,205.00	18,390.40 US Dollars	296,453.00	Value & Qty
2	38123090	U.V.STABILIZER POWDER	3296.000	K.G	1,614,381.00	26,038.40 US Dollars	419,739.00	Value & Qty
3	24214290	ANTI OXIDENT POWDER	48.000	K.G	11,904.00	192.00 US Dollars	3,095.00	Value & Qty
				Total	2,766,490.00	44,620.80		

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/96/2013-PC-II dated 26.02.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UV Stabilizer Master Batch (containing 80 $\pm$ 1% Polypropylene Resin & 20 $\pm$ 1% UV Stabilizer Granules	1 kg	1. Polypropylene Granules	0.821 kg
		2. U.V. Stabilizer	0.206 kg
		3. Antioxidant	0.003 kg
RLA may take consequential action as per Policy / Procedures.			

43	Case No.:20/46/87-ALC1/2013	Party Name:ACG PHARMAPACK PVT LTD	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Deferred
	HQ File :01/87/050/00414/AM14/	RLA File :03/94/040/00629/AM14/	Lic.No/Date:0310757922 14.11.2013	Defer Date:30.04.2014
	Decision: A D/L No. 46011/105/2009-PC.II dated 14.03.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

44	Case No.:1/36/87-ALC1/2013	Party Name:KOHINOOR INDIA PVT.LTD	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Deferred
	HQ File :01/87/050/00333/AM14/	RLA File :30/24/040/00026/AM14/	Lic.No/Date:3010098428 21.11.2013	Defer Date:23.04.2014
	Decision: A D/L No. 7(17)/2014-TSW dated 31.01.2014 was issued by DIPP firm. This was followed by Reminder from DGFT on 11.03.2014 giving 15 days time for submission of information. Reply still awaited from the firm.			

45	Case No.:33/46/87-ALC1/2013	Party Name:UTSAV POLYMER PRODUCTS PVT. LTD.	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Deferred
	HQ File :01/87/050/00427/AM14/	RLA File :03/95/040/00652/AM14/	Lic.No/Date:0310758773 22.11.2013	Defer Date:30.04.2014
	Decision: A D/L No. 46011/9/2014-PC.II dated 14.03.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

46	Case No.:2/42/87-ALC1/2013	Party Name:J.D. JONES & CO. PVT. LTD.	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Deferred
	HQ File :01/87/050/00388/AM14/	RLA File :02/24/040/00135/AM14/	Lic.No/Date:0210196733 25.11.2013	Defer Date:30.04.2014

Decision: A D/L No. 46011/2/2008-PC.II dated 20.03.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.

Case No.:34/46/87-ALC1/2013	Party Name:SPECIALTY POLYFILMS (INDIA) PVT. LTD.	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Approved
HQ File :01/87/050/00428/AM14/	RLA File :03/95/040/00660/AM14/	Lic.No/Date:0310759519 27.11.2013	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39199090	63/0- PROTECTIVE FILM (RUBBER BASED)	200000.000	K.G	70552452.00	1136110.00 US Dollars
				Total	70,552,452.00	1,136,110.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	39101010	LLDPE GRANULES	138040.000	K.G	15,195,443.00	240,815.00 US Dollars	3,967,683.00	Value & Qty
2	39011090	LDPE GRANULES	28800.000	K.G	2,990,881.00	47,399.00 US Dollars	780,949.00	Value & Qty
3	40059990	SYNTHETIC RUBBER	65460.000	K.G	26,995,704.00	427,824.00 US Dollars	7,866,645.00	Value & Qty
4	39022000	POLYISOBUTYLENE / POLYISOBUTENE	3120.000	K.G	335,356.00	5,315.00 US Dollars	77,406.00	Value & Qty
5	39012000	HDPE GRANULES	4580.000	K.G	455,797.00	7,223.00 US Dollars	119,013.00	Value & Qty
				Total	45,973,181.00	728,576.00		

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/40/2010-PC-II dated 18.03.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Protective Film (Rubber Based)	1 kg	1. LLDPE Granules	0.6614 kg
		2. LDPE Granules	0.1380 kg
		3. Synthetic Rubber	0.3137 kg
		4. Poly Isobutylene / Polybutene	0.0149 kg
		5. HDPE Granules	0.0220 kg
RLA may take consequential action as per Policy / Procedures.			

Case No.:1/49/87-ALC1/2013	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Approved
HQ File :01/87/050/00453/AM14/	RLA File :07/24/040/00282/AM14/	Lic.No/Date:0710100079 28.11.2013	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39172390	63/0- UPVC Column Pipes of different types and sizes-Net content of PVC Resin 37.834 MT	40.122	M.T	4759686.00	76645.50 US Dollars

						Total	4,759,686.00	76,645.50
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39042110	PVC RESIN	37.834	M.T	2,506,692.00	39,725.70 US Dollars	723,231.00	Value & Qty
				Total	2,506,692.00	39,725.70		

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 50/87-ALC1/2013 dated 12.03.2014 (Case No. 15/46/87-ALC1/2013), following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC COLUMN/Drop/Riser Pipes for Submersible Bore-Well Pumps (OD 33MM to 140MM)	1 kg	PVC Resin	0.943 kg
RLA may take consequential action as per Policy / Procedures.			

Case No.:2/49/87-ALC1/2013	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Approved
HQ File :01/87/050/00454/AM14/	RLA File :07/24/040/00284/AM14/	Lic.No/Date:0710100083 28.11.2013	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
1	39172390	63/0- UPVC Column Pipes of different types and sizes-Net content of PVC Resin 39.759 MT	42.162	M.T	5142843.00	82815.50 US Dollars
				Total	5,142,843.00	82,815.50

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39042110	PVC RESIN	39.759	M.T	2,634,233.00	41,746.95 US Dollars	760,029.00	Value & Qty
				Total	2,634,233.00	41,746.95		

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 50/87-ALC1/2013 dated 12.03.2014 (Case No. 15/46/87-ALC1/2013), following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC COLUMN/Drop/Riser Pipes for Submersible Bore-Well Pumps (OD 33MM to 140MM)	1 kg	PVC Resin	0.943 kg
RLA may take consequential action as per Policy / Procedures.			

Case No.:3/49/87-ALC1/2013

Party Name:ASHIRVAD PIPES PVT LTD.,

Meet No/Date:52/87-ALC1/2013
04.04.2014

Status: Approved

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39172390	63/0- UPVC Column Pipes of different types and sizes-Net content of PVC Resin 41.096 MT	43.580	M.T	5305514.00	85435.00 US Dollars
				Total	5,305,514.00	85,435.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	39042110	PVC RESIN	41.096	M.T	2,722,809.00	43,150.70 US Dollars	785,585.00	Value & Qty
				Total	2,722,809.00	43,150.70		

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 50/87-ALC1/2013 dated 12.03.2014 (Case No. 15/46/87-ALC1/2013), following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC COLUMN/Drop/Riser Pipes for Submersible Bore- Well Pumps (OD 33MM to 140MM)	1 kg	PVC Resin	0.943 kg
RLA may take consequential action as per Policy / Procedures.			

51	Case No.: 15/41/87-ALC1/2013	Party Name:VISHAKHA POLYFAB P.LTD	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Deferred
	HQ File :01/87/050/00378/AM14/	RLA File :08/24/040/00365/AM14/	Lic.No/Date:0810126762 29.11.2013	Defer Date:16.04.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 02.01.2014. Comments awaited from D/o C&PC.			

52	Case No.: 16/41/87-ALC1/2013	Party Name:VISHAKHA POLYFAB P.LTD	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Deferred
	HQ File :01/87/050/00379/AM14/	RLA File :08/24/040/00366/AM14/	Lic.No/Date:0810126763 29.11.2013	Defer Date:16.04.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 02.01.2014. Comments awaited from D/o C&PC.			

Case No.:12/41/87-ALC1/2013	Party Name:FLUID CARGO PVT LTD	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Approved																														
HQ File :01/87/050/00375/AM14/	RLA File :07/24/040/00049/AM14/	Lic.No/Date:0710100140 02.12.2013	Defer Date:																														
Application: Request is for adhoc norms for following: <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>EXPORT ITEM</th><th>Qty</th><th>UOM</th><th>FOB/FOR (Rs.)</th><th>FOB/FOR (in Currency of realisation)</th></tr><tr><td>1</td><td>39259090</td><td>63/0- FLEXITANKS/FLEXIBAGS/PLASTIC FLEXIBLE TANKS 1500 NOS</td><td>50000.000</td><td>K.G</td><td>14499000.00</td><td>270000.00 US Dollars</td></tr><tr><td></td><td></td><td></td><td></td><td>Total</td><td>14,499,000.00</td><td>270,000.00</td></tr></table> <table><tr><th></th><th>ITCHS</th><th></th><th></th><th></th><th></th><th>CIF</th><th>Total exemption</th><th>Limiting Factor</th></tr></table>				Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)	1	39259090	63/0- FLEXITANKS/FLEXIBAGS/PLASTIC FLEXIBLE TANKS 1500 NOS	50000.000	K.G	14499000.00	270000.00 US Dollars					Total	14,499,000.00	270,000.00		ITCHS					CIF	Total exemption	Limiting Factor
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)																											
1	39259090	63/0- FLEXITANKS/FLEXIBAGS/PLASTIC FLEXIBLE TANKS 1500 NOS	50000.000	K.G	14499000.00	270000.00 US Dollars																											
				Total	14,499,000.00	270,000.00																											
	ITCHS					CIF	Total exemption	Limiting Factor																									

Sl.No.	Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	(Currency)	from Customs duty	(value/Qty/value & Qty)
1	39201099	LIQUID LINER FILM/PE 1090	31500.000	K.G	4,156,955.53	76,065.06 US Dollars	1,199,364.81	Value & Qty
2	39269099	PP WOVEN LAMINATED FABRIC	21000.000	K.G	2,687,772.25	49,181.56 US Dollars	775,476.05	Value & Qty
3	39174000	FLANGES/GLANDS	1500.000	Number	388,694.85	7,112.44 US Dollars	112,146.24	Value & Qty
4	84818010	3 INCHES NAT PP/EP DISCHARGE VALVE/ 2 INCHES OR 3 INCHES CAMLOCK FLEXI TANK VALVE/ 2 INCHES OR 3 INCHES PP VALVES/ AIRVENT/ PRV/ BALL VALVE, ELBOW AND UNION (HOSE ASSEMBLY WITHOUT HOSE)	1500.000	Number	2,482,305.74	45,421.88 US Dollars	641,725.68	Value & Qty
5	73269099	HOSE CLAMP	1500.000	Number	61,942.50	1,133.44 US Dollars	17,871.65	Value & Qty
				Total	9,777,670.87	178,914.38		

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/103/2012-PC-II dated 13.03.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Flexi Tanks / Flexibags / Plastic Flexible Tanks	1 kg	1. Relevant liquid liner film / PE 1090	1.05 kg / kg content in the export product
		2. Relevant PP Woven Laminated Fabric	1.05 kg / kg content in the export product
		3. Relevant Flangs / Glands	Net to Net
		4. Relevant 3” NATPP / EP discharge Valve / 2” or 3” Camlock flexi tank valve / 2” or 3” PP valve / Airvent / PRV / Ball Valve, Elbow and Union (Hose Assembly without Hose)	Net to Net
		5. Relevant Hose Clamp	Net to Net
RLA may take consequential action as per Policy / Procedures.			

Case No.:37/46/87-ALC1/2013	Party Name:PUNEET RESINS LTD.,	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Approved
HQ File :01/87/050/00431/AM14/	RLA File :03/95/040/00687/AM14/	Lic.No/Date:0310760012 02.12.2013	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>				<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
<i>1</i>	<i>40059990</i>	62/0- VINOPRENE IN DIFFERENT GRADES LIKE : - FOR 601 TO 647/6475 SERIES <i>CONTAINING: - 1) 36% ACRYLONITRILE BUTADIENE RUBBER (NBR) 2) 32% PVC RESIN 3) 26% DI OCTYL PHTHALATE (DOP) (VARIATION WITHIN 3 INPUTS +/-3%)</i>				<i>72.000</i>	<i>M.T</i>	<i>8234730.00</i>	<i>130710.00 US Dollars</i>
							Total	<i>8,234,730.00</i>	<i>130,710.00</i>
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>	
<i>1</i>	<i>40025900</i>	<i>ACRYLONITRILE BUTADIENE RUBBER (NBR)</i>	<i>25.920</i>	<i>M.T</i>	<i>3,510,864.00</i>	<i>55,728.00 US Dollars</i>	<i>1,289,891.00</i>	<i>Value & Qty</i>	
<i>2</i>	<i>39042110</i>	<i>PVC RESIN</i>	<i>23.040</i>	<i>M.T</i>	<i>1,524,096.00</i>	<i>24,192.00 US Dollars</i>	<i>559,952.00</i>	<i>Value & Qty</i>	
<i>3</i>	<i>29173920</i>	<i>DI OCTYL PHTHALATE (DOP)</i>	<i>18.720</i>	<i>M.T</i>	<i>2,063,880.00</i>	<i>32,760.00 US Dollars</i>	<i>758,269.00</i>	<i>Value & Qty</i>	
				Total	<i>7,098,840.00</i>	<i>112,680.00</i>			

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/124/2006-PC-II dated 25.03.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Vinoprene in different Grades like for 601 to 6475 series (containing 36 $\pm$ 3% Acrylonitrile Butadiene Rubber (NBR), 32 $\pm$ 3% PVC Resin and 26 $\pm$ 3% Dioctyl Phthalate (DOP))	1 Kg	1. Acrylonitrile Butadiene Rubber (NBR)	0.360 kg
		2. PVC Resins	0.320 kg
		3. Di Octyl Phthalate (DOP)	0.260 kg
RLA may take consequential action as per Policy / Procedures.			

55	Case No.:25/46/87-ALC1/2013	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Deferred
	HQ File :01/87/050/00419/AM14/	RLA File :03/94/040/00720/AM14/	Lic.No/Date:0310761263 10.12.2013	Defer Date:30.04.2014
	Decision: A D/L No. 46011/115/2005-PC.II dated 14.03.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

56	Case No.:27/46/87-ALC1/2013	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Deferred
	HQ File :01/87/050/00421/AM14/	RLA File :03/94/040/00730/AM14/	Lic.No/Date:0310761253 10.12.2013	Defer Date:30.04.2014
	Decision: A D/L No. 46011/115/2005-PC.II dated 14.03.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

57	Case No.:28/46/87-ALC1/2013	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Deferred
	HQ File :01/87/050/00422/AM14/	RLA File :03/94/040/00738/AM14/	Lic.No/Date:0310761260 10.12.2013	Defer Date:30.04.2014
	Decision: A D/L No. 46011/115/2005-PC.II dated 14.03.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

58

Case No.:4/49/87-ALC1/2013	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Approved																																																
HQ File :01/87/050/00456/AM14/	RLA File :07/24/040/00309/AM14/	Lic.No/Date:0710100486 12.12.2013	Defer Date:																																																
Application: Request is for adhoc norms for following: <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>EXPORT ITEM</th><th>Qty</th><th>UOM</th><th>FOB/FOR (Rs.)</th><th>FOB/FOR (in Currency of realisation)</th></tr><tr><td>1</td><td>39029000</td><td>63/0- Filler Masterbatch</td><td>250000.000</td><td>K.G</td><td>9345000.00</td><td>150000.00 US Dollars</td></tr><tr><td></td><td></td><td></td><td></td><td>Total</td><td>9,345,000.00</td><td>150,000.00</td></tr></table> <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>IMPORT ITEM</th><th>Qty</th><th>UOM</th><th>CIF (Rs.)</th><th>CIF (Currency)</th><th>Total exemption from Customs duty</th><th>Limiting Factor (Value/Qty/Value & Qty)</th></tr><tr><td>1</td><td>39021000</td><td>Polypropelene Granules</td><td>75755.000</td><td>K.G</td><td>7,432,657.00</td><td>117,420.00 US Dollars</td><td>557,449.00</td><td>Qty</td></tr><tr><td></td><td></td><td></td><td></td><td>Total</td><td>7,432,657.00</td><td>117,420.00</td><td></td><td></td></tr></table>				Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)	1	39029000	63/0- Filler Masterbatch	250000.000	K.G	9345000.00	150000.00 US Dollars					Total	9,345,000.00	150,000.00	Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)	1	39021000	Polypropelene Granules	75755.000	K.G	7,432,657.00	117,420.00 US Dollars	557,449.00	Qty					Total	7,432,657.00	117,420.00		
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)																																													
1	39029000	63/0- Filler Masterbatch	250000.000	K.G	9345000.00	150000.00 US Dollars																																													
				Total	9,345,000.00	150,000.00																																													
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)																																											
1	39021000	Polypropelene Granules	75755.000	K.G	7,432,657.00	117,420.00 US Dollars	557,449.00	Qty																																											
				Total	7,432,657.00	117,420.00																																													

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/1/2011-PC-II dated 03.04.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Filler Master Batch (containing 30 $\pm$ 1% Polypropylene and 70 $\pm$ 1 % Calcium Carbonate	1 kg	Polypropylene Granules	0.3030 kg
RLA may take consequential action as per Policy / Procedures.			

59	Case No.:1/38/87-ALC1/2013	Party Name:SRF LIMITED	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Deferred
	HQ File :01/87/050/00362/AM14/	RLA File :04/24/040/00092/AM10/	Lic.No/Date:0410152902 13.12.2013	Defer Date:16.04.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 23.01.2014. Comments awaited from D/o C&PC.			

60	Case No.:6/50/87-ALC1/2013	Party Name:RALLIS INDIA LIMITED	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Deferred
	HQ File :01/87/050/00485/AM14/	RLA File :03/95/040/00661/AM14/	Lic.No/Date:0310762430	Defer Date:16.04.2014

Decision: A copy of application has been forwarded to D/o C&PC on 11.03.2014. Comments awaited from D/o C&PC.

Case No.: 22/41/87-ALC1/2013	Party Name:SRF LIMITED	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Approved
HQ File :01/87/050/00385/AM14/	RLA File :04/24/040/00233/AM10/	Lic.No/Date:0410153668 30.12.2013	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
1	39081000	63/0- YELLOW NYLON GRANULES, GRADE TUFNYL RGF 33 YELLOW, 33% GLASS REINFORCED NYLON 66 COMPOUNDED CHIPS (POLYAMIDE 66 COMPOUNDED CHIPS, GRADE TUFNYL RGF 33 YELLOW)	4000.000	K.G	716100.00	15400.00 US Dollars
				Total	716,100.00	15,400.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39089090	NYLON 66 CHIPS	2603.500	K.G	393,453.94	8,461.38 US Dollars	40,525.76	
2	70191200	GLASS FIBRE	1352.000	K.G	61,027.07	1,312.41 US Dollars	6,285.79	
				Total	454,481.01	9,773.79		

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/26/2012-PC-II dated 31.03.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
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33% Glass Fibre Filled Nylon-66 Compounded Chips RGF 33 Yellow)	1 kg	1. Nylon – 66 Chips	0.65087 kg
		2. Glass Fibre / Chopped Strands	0.33825 kg
RLA may take consequential action as per Policy / Procedures.			

Case No.:1/42/87-ALC1/2013	Party Name:SRF LIMITED	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Approved
HQ File :01/87/050/00387/AM14/	RLA File :04/24/040/00011/AM10/	Lic.No/Date:0410153796 01.01.2014	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
1	39081000	63/0- POLYAMIDE 6 COMPOUNDED CHIPS, GRADE TUFNYL SGF30 E BLACK	6000.000	K.G	684585.00	13500.00 US Dollars
				Total	684,585.00	13,500.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39081090	NYLON 6 CHIPS	4059.000	K.G	514,579.73	10,147.50 US Dollars	0.00	

2	70191200	GLASS FIBRE/CHOPPED STRANDS	1845.000	K.G	107,593.94	2,121.75 US Dollars	0.00	
				Total	622,173.67	12,269.25		

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/26/2012-PC-II dated 31.03.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
30% Glass Fibre Filled Nylon – 6 Compound (Tufnyl SGF 30 Black / Red / SGF 30 E Black)	1 kg	1. Nylon – 6 Chips / Granules	0.65600 kg
		2. Glass Fibre / Chopped Strands	0.30750 kg
RLA may take consequential action as per Policy / Procedures.			

Case No.:41/46/87-ALC1/2013	Party Name:SWASTIK POLYMERS	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Approved
HQ File :01/87/050/00435/AM14/	RLA File :05/24/040/00343/AM14/	Lic.No/Date:0510375552 07.01.2014	Defer Date:

Application: Request is for adhoc norms for following:

<i>ITCHS</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR</i>	<i>FOB/FOR (in Currency of</i>
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Sl.No.	Code							(Rs.)	Currency of realisation)
1	39013000	63/0- EVA(ETHYLENE VINYL ACETATE) COMPOUND GRADE :- ODOURLESS,SMELL FREE GRADE(IN VARIOUS COLOURS)				204.000	M.T	26244600.00	423300.00 US Dollars
							Total	26,244,600.00	423,300.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	39013000	EVA RESIN(ETHYLENE VINYL ACETATE)	179.520	M.T	19,589,222.40	315,955.20 US Dollars	5,114,943.00	Value & Qty
2	38122090	STABLIZER HANSA DIS T-4	4.488	M.T	556,512.00	8,976.00 US Dollars	145,311.00	Value & Qty
3	29270090	BLOWING AGENT	4.651	M.T	807,413.60	13,022.80 US Dollars	210,824.00	Value & Qty
4	29096000	D.C.P.(DI CUMYL PEROXIDE) PERKADOX 14S	1.999	M.T	1,735,132.00	27,986.00 US Dollars	453,060.00	Value & Qty
5	28365000	CALCIUM CARBONATE	13.607	M.T	118,108.76	1,904.98 US Dollars	30,839.00	Value & Qty
				Total	22,806,388.76	367,844.98		

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/17/2007-PC-II dated 18.03.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
EVA Compound Grade – Odourless, Smell Free Grade (in various colours)	1 kg	1. EVA Resin	0.8800 kg
		2. Stablizer Hansa DIS T-4	0.0220 kg
		3. Blowing Agent	0.0228 kg
		4. Di Cumyl Peroxide	0.0098 kg
		5. Calcium Carbonate	0.0667 kg
RLA may take consequential action as per Policy / Procedures.			

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64	Case No.: 15/49/87-ALC1/2013	Party Name:AERON COMPOSITE PRIVATE LIMITED	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Deferred
	HQ File :01/87/050/00467/AM14/	RLA File :08/24/040/00439/AM14/	Lic.No/Date:0810127815 08.01.2014	Defer Date:23.04.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 06.03.2014. Comments awaited from D/o C&PC.			

Case No.:12/49/87-ALC1/2013		Party Name:SINGH PLASTICISERS & RESINS (I) PVT.LTD.		Meet No/Date:52/87-ALC1/2013 04.04.2014		Status: Approved																																		
HQ File :01/87/050/00464/AM14/		RLA File :05/24/040/00391/AM14/		Lic.No/Date:0510376322 17.01.2014		Defer Date:																																		
Application: Request is for adhoc norms for following: <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>EXPORT ITEM</th><th>Qty</th><th>UOM</th><th>FOB/FOR (Rs.)</th><th colspan="2">FOB/FOR (in Currency of realisation)</th></tr><tr><td>1</td><td>39094090</td><td>62/0- POWERPLAST RFH RESIN</td><td>160000.000</td><td>K.G</td><td>61390400.00</td><td colspan="2">976000.00 US Dollars</td></tr><tr><td></td><td></td><td></td><td></td><td>Total</td><td>61,390,400.00</td><td colspan="2">976,000.00</td></tr></table> <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>IMPORT ITEM</th><th>Qty</th><th>UOM</th><th>CIF (Rs.)</th><th>CIF (Currency)</th><th>Total exemption from Customs duty</th><th>Limiting Factor (Value/Qty/Value & Qty)</th></tr></table>								Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)		1	39094090	62/0- POWERPLAST RFH RESIN	160000.000	K.G	61390400.00	976000.00 US Dollars						Total	61,390,400.00	976,000.00		Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)																																		
1	39094090	62/0- POWERPLAST RFH RESIN	160000.000	K.G	61390400.00	976000.00 US Dollars																																		
				Total	61,390,400.00	976,000.00																																		
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)																																

1	29072100	RESORCINOL	151200.000	K.G	47,552,400.00	756,000.00 US Dollars	25.85	Value & Qty
2	29126000	PARA FORMALDEHYDE	35168.000	K.G	2,101,489.00	33,410.00 US Dollars	25.85	Value & Qty
				Total	49,653,889.00	789,410.00		

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 38/87-ALC1/2013 dated 20.12.2013 (Case No. 3/37/87-ALC1/2013), following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Powerplast RHF Resin	1 kg	1. Resorcinol	0.945 kg
		2. Paraformaldehyde	0.2198 kg
RLA may take consequential action as per Policy / Procedures.			

Case No.:16/49/87-ALC1/2013	Party Name:MALAYA RUB-TECH INDUSTRIES	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Deferred
HQ File :01/87/050/00468/AM14/	RLA File :10/24/040/00069/AM14/	Lic.No/Date:1010056521 17.01.2014	Defer Date:23.04.2014
Decision: A copy of application has been forwarded to DIPP on 06.03.2014. Comments awaited from DIPP.			

Case No.:13/49/87-ALC1/2013	Party Name:NEW AGE LAMINATORS PVT.LTD.,	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Deferred
HQ File :01/87/050/00465/AM14/	RLA File :05/24/040/00394/AM14/	Lic.No/Date:0510376612	Defer Date:23.04.2014

20.01.2014

Decision: A copy of application has been forwarded to D/o C&PC on 06.03.2014. Comments awaited from D/o C&PC.

68	Case No.: 4/52/87-ALC1/2013	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Deferred
	HQ File :01/87/050/00510/AM14/	RLA File :03/94/040/00863/AM14/	Lic.No/Date:0310766908 20.01.2014	Defer Date:23.04.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 26.03.2014. Comments awaited from D/o C&PC.			

69	Case No.: 5/52/87-ALC1/2013	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Deferred
	HQ File :01/87/050/00511/AM14/	RLA File :03/94/040/00864/AM14/	Lic.No/Date:0310766913 20.01.2014	Defer Date:23.04.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 26.03.2014. Comments awaited from D/o C&PC.			

70	Case No.: 17/49/87-ALC1/2013	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Deferred
	HQ File :01/87/050/00469/AM14/	RLA File :17/24/040/00104/AM14/	Lic.No/Date:1710005658 21.01.2014	Defer Date:23.04.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 06.03.2014. Comments awaited from D/o C&PC.			

	Case No.: 6/52/87-ALC1/2013	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Deferred
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71	HQ File :01/87/050/00512/AM14/	RLA File :03/94/040/00865/AM14/	Lic.No/Date:0310767107 21.01.2014	Defer Date: 23.04.2014
Decision: A copy of application has been forwarded to D/o C&PC on 26.03.2014. Comments awaited from D/o C&PC.				

72	Case No.:7/52/87-ALC1/2013	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Deferred
	HQ File :01/87/050/00513/AM14/	RLA File :03/94/040/00870/AM14/	Lic.No/Date:0310767109 21.01.2014	Defer Date: 23.04.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 26.03.2014. Comments awaited from D/o C&PC.			

73	Case No.:12/52/87-ALC1/2013	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Deferred
	HQ File :01/87/050/00518/AM14/	RLA File :03/94/040/00947/AM14/	Lic.No/Date:0310767550 23.01.2014	Defer Date: 23.04.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 26.03.2014. Comments awaited from D/o C&PC.			

74	Case No.:8/52/87-ALC1/2013	Party Name:ARKEMA CHEMICALS INDIA PVT. LTD.,	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Deferred
	HQ File :01/87/050/00514/AM14/	RLA File :03/94/040/00919/AM14/	Lic.No/Date:0310768189 28.01.2014	Defer Date: 23.04.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 26.03.2014. Comments awaited from D/o C&PC.			

75	Case No.:11/52/87-ALC1/2013	Party Name:ARKEMA CHEMICALS INDIA PVT. LTD.,	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Deferred
	HQ File :01/87/050/00517/AM14/	RLA File :03/94/040/00925/AM14/	Lic.No/Date:0310768193	Defer Date:

28.01.2014

23.04.2014

Decision: A copy of application has been forwarded to D/o C&PC on 26.03.2014. Comments awaited from D/o C&PC.

76	Case No.:21/49/87-ALC1/2013	Party Name:SRF LIMITED	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Deferred
	HQ File :01/87/050/00473/AM14/	RLA File :04/24/040/00232/AM14/	Lic.No/Date:0410154696 30.01.2014	Defer Date: 23.04.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 06.03.2014. Comments awaited from D/o C&PC.			

77	Case No.:19/49/87-ALC1/2013	Party Name:SUMILON POLYESTER LIMITED	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Deferred
	HQ File :01/87/050/00471/AM14/	RLA File :52/24/040/00041/AM14/	Lic.No/Date:5210040659 31.01.2014	Defer Date: 23.04.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 06.03.2014. Comments awaited from D/o C&PC.			

78	Case No.:3/52/87-ALC1/2013	Party Name:INDOFIL INDUSTRIES LTD.	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Deferred
	HQ File :01/87/050/00509/AM14/	RLA File :03/94/040/00643/AM14/	Lic.No/Date:0310768726 31.01.2014	Defer Date: 23.04.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 26.03.2014. Comments awaited from D/o C&PC.			

	Case No.:9/52/87-ALC1/2013	Party Name:ARKEMA CHEMICALS INDIA PVT. LTD.,	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Deferred
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79	HQ File :01/87/050/00515/AM14/	RLA File :03/94/040/00920/AM14/	Lic.No/Date:0310768718 31.01.2014	Defer Date: 23.04.2014
Decision: A copy of application has been forwarded to D/o C&PC on 26.03.2014. Comments awaited from D/o C&PC.				

80	Case No.:10/52/87-ALC1/2013	Party Name:ARKEMA CHEMICALS INDIA PVT. LTD.,	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Deferred
	HQ File :01/87/050/00516/AM14/	RLA File :03/94/040/00921/AM14/	Lic.No/Date:0310768724 31.01.2014	Defer Date: 23.04.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 26.03.2014. Comments awaited from D/o C&PC.			

Case No.:5/49/87-ALC1/2013	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Approved			
HQ File :01/87/050/00457/AM14/	RLA File :07/24/040/00399/AM14/	Lic.No/Date:0710101971 05.02.2014	Defer Date:			
Application: Request is for adhoc norms for following:						
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39172390	63/0- UPVC Column Pipes of different types and sizes-Net content of PVC Resin 39.938 MT	42.352	M.T	5033933.00	82052.70 US Dollars
				Total	5,033,933.00	82,052.70

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39042110	PVC RESIN	39.938	M.T	2,614,641.00	41,934.90 US Dollars	754,376.00	Value & Qty
				Total	2,614,641.00	41,934.90		

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 50/87-ALC1/2013 dated 12.03.2014 (Case No. 15/46/87-ALC1/2013), following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC COLUMN/Drop/Riser Pipes for Submersible Bore-Well Pumps (OD 33MM to 140MM)	1 kg	PVC Resin	0.943 kg
RLA may take consequential action as per Policy / Procedures.			

Case No.:7/49/87-ALC1/2013	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Approved
HQ File :01/87/050/00459/AM14/	RLA File :07/24/040/00400/AM14/	Lic.No/Date:0710101962 05.02.2014	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39172390	63/0- UPVC Column Pipes of different types and sizes-Net content of PVC Resin 44.850 MT	47.562	M.T	5840796.00	95204.50 US Dollars
				Total	5,840,796.00	95,204.50

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	39042110	PVC RESIN	44.850	M.T	2,936,217.00	47,092.50 US Dollars	847,157.00	Value & Qty
				Total	2,936,217.00	47,092.50		

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 50/87-ALC1/2013 dated 12.03.2014 (Case No. 15/46/87-ALC1/2013), following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC COLUMN/Drop/Riser Pipes for Submersible Bore-Well Pumps (OD 33MM to 140MM)	1 kg	PVC Resin	0.943 kg
RLA may take consequential action as per Policy / Procedures.			

Case No.:8/49/87-ALC1/2013

Party Name:ASHIRVAD PIPES PVT LTD.,

Meet No/Date:52/87-ALC1/2013
04.04.2014

Status: Approved

HQ File :01/87/050/00460/AM14/

RLA File :07/24/040/00401/AM14/

Lic.No/Date:0710101961

Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
1	39172390	63/0- UPVC Column Pipes of different types and sizes - Net content of PVC Resin 45.223 MT	47.957	M.T	4748742.00	77404.10 US Dollars
				Total	4,748,742.00	77,404.10

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39042110	PVC RESIN	45.223	M.T	2,960,637.00	47,484.15 US Dollars	854,203.00	Value & Qty
				Total	2,960,637.00	47,484.15		

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 50/87-ALC1/2013 dated 12.03.2014 (Case No. 15/46/87-ALC1/2013), following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC COLUMN/Drop/Riser Pipes for Submersible Bore-Well Pumps (OD 33MM to 140MM)	1 kg	PVC Resin	0.943 kg
RLA may take consequential action as per Policy / Procedures.			

Case No.:9/49/87-ALC1/2013	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Approved
HQ File :01/87/050/00461/AM14/	RLA File :07/24/040/00402/AM14/	Lic.No/Date:0710101964 05.02.2014	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
1	39172390	63/0- UPVC Column Pipes of different types and sizes - Net content of PVC Resin 109.670 MT	116.300	M.T	13260060.00	216137.90 US Dollars
				Total	13,260,060.00	216,137.90

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39042110	PVC RESIN	109.670	M.T	7,180,148.00	115,158.75 US Dollars	2,071,616.00	Value & Qty
				Total	7,180,148.00	115,158.75		

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 50/87-ALC1/2013 dated 12.03.2014 (Case No. 15/46/87-ALC1/2013), following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC COLUMN/Drop/Riser Pipes for Submersible Bore- Well Pumps (OD 33MM to 140MM)	1 kg	PVC Resin	0.943 kg
RLA may take consequential action as per Policy / Procedures.			

Case No.: 10/49/87-ALC1/2013	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Approved
HQ File :01/87/050/00462/AM14/	RLA File :07/24/040/00404/AM14/	Lic.No/Date:0710101960 05.02.2014	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
1	39172390	63/0- UPVC Column Pipes of different types and sizes-Net content of PVC Resin 45.763 MT	48.530	M.T	5800937.00	94554.80 US Dollars
				Total	5,800,937.00	94,554.80

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39042110	PVC RESIN	45.763	M.T	2,995,989.00	48,051.15 US Dollars	864,403.00	Value & Qty
				Total	2,995,989.00	48,051.15		

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 50/87-ALC1/2013 dated 12.03.2014 (Case No. 15/46/87-ALC1/2013), following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC COLUMN/Drop/Riser Pipes for Submersible Bore-Well Pumps (OD 33MM to 140MM)	1 kg	PVC Resin	0.943 kg
RLA may take consequential action as per Policy / Procedures.			

Case No.:11/49/87-ALC1/2013	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Approved
HQ File :01/87/050/00463/AM14/	RLA File :07/24/040/00405/AM14/	Lic.No/Date:0710101966 05.02.2014	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
1	39172390	63/0- UPVC Column Pipes of different types and sizes- Net content of PVC Resin 63.710 MT	67.562	M.T	7841726.00	127819.50 US Dollars

						Total	7,841,726.00	127,819.50
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39042110	PVC RESIN	63.710	M.T	4,171,000.00	66,896.55 US Dollars	1,203,417.00	Value & Qty
				Total	4,171,000.00	66,896.55		

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 50/87-ALC1/2013 dated 12.03.2014 (Case No. 15/46/87-ALC1/2013), following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC COLUMN/Drop/Riser Pipes for Submersible Bore-Well Pumps (OD 33MM to 140MM)	1 kg	PVC Resin	0.943 kg
RLA may take consequential action as per Policy / Procedures.			

Case No.:23/49/87-ALC1/2013

Party Name:STERA ENGINEERING
INDIA PRIVATE LIMITED

Meet No/Date:52/87-ALC1/2013
04.04.2014

Status: Approved

HQ File :01/87/050/00475/AM14/

RLA File :04/24/040/00240/AM14/

Lic.No/Date:0410155007
07.02.2014

Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
1	39206190	61/0- 68604257/B--INSULATING SHEET (varastosta) 820385 EIM225	3600.000	Number	923848.20	15095.56 US Dollars
2	39206190	61/0- 68603498D-P- INSULATION SHEET (varastosta) 820385 EIM225	2394.000	Number	99410.85	1624.36 US Dollars
3	39206190	61/0- 68602807A-P-INSULATING SHEET (varastosta) 820385 EIM225	8586.000	Number	656021.92	10719.31 US Dollars
4	39206190	61/0- 68604125C-P-INSULATING SHEET (varastosta) 820385 EIM225	3397.000	Number	330081.39	5393.49 US Dollars
5	39206190	61/0- 68605687C-P-INSULATING SHEET (varastosta) 820385 EIM225	3750.000	Number	669590.63	10941.02 US Dollars
6	39206190	61/0- 68605709A-P-INSULATING SHEET (varastosta) 820385 EIM225	3210.000	Number	146624.78	2395.83 US Dollars
7	39206190	61/0- 68604478D-P-INSULATING SHEET (varastosta) 820385 EIM225	8960.000	Number	312533.76	5106.76 US Dollars
8	39206190	61/0- 68604249A-P-INSULATING SHEET (varastosta) 820385 EIM225	4160.000	Number	127830.56	2088.73 US Dollars
9	39206190	61/0- 68605377F-P-INSULATING SHEET (varastosta) 820385 EIM225	5400.000	Number	618888.60	10112.56 US Dollars
10	39206190	61/0- 68601541C-P-INSULATING SHEET 820385 (varastosta) EIM225	7400.000	Number	4179076.00	68285.56 US Dollars
11	39206190	61/0- 68601622C-P-INSULATING SHEET 819682 EIM225	1800.000	Number	1103236.20	18026.74 US Dollars

12	39206190	61/0- 68601673F-P-INSULATING SHEET (varastosta) 819682 EIM225	3220.000	Number	1973566.90	32247.83 US Dollars
13	39206190	61/0- 68501148E-P-INSULATING SHEET (varastosta) 820385 EIM225	4940.000	Number	344624.28	5631.12 US Dollars
14	39206190	61/0- 68604231/B-P-INSULATING SHEET (varastosta) 820385 EIM225	2816.000	Number	133305.22	2178.19 US Dollars
15	39206190	61/0- 68624789A-P-INSULATING SHEET (varastosta) 820385 EIM225	1914.000	Number	98553.77	1610.36 US Dollars
16	39206190	61/0- 64767445/A-TITLE ISOLATION PLATE FR60 IMM ALCL 2X	5220.000	Number	125721.09	2054.27 US Dollars
17	39206190	61/0- 64810936/A AIR GUIDE FR60 0.75mm ALCL 2X	3808.000	Number	47438.16	775.13 US Dollars
18	39206190	61/0- 68216974/A AIR GUIDE FR60 1.0mm ALCL 1X	16590.000	Number	1033349.60	16884.80 US Dollars
19	39206190	61/0- 64732072/A AIR GUIDE FR60 1mm ALCL 2X	6600.000	Number	498798.30	8150.30 US Dollars
				Total	13,422,500.21	219,321.92

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	39206120	Polycarbonate Longhua PC-770-60B 1.0mm Thk x 1230mm x 2440mm	200.000	Number	322,818.00	5,190.00 US Dollars	96,845.40	Value & Qty
2	39206190	Polycarbonate Longhua PC-770-60B 1.0mm Thk x 1230mm x 2440mm	9.000	Number	14,526.81	233.55 US Dollars	4,358.04	Value & Qty
3	39206190	Polycarbonate Longhua PC-770-60B 1.0mm Thk x 1230mm x 2440mm	53.000	Number	85,546.77	1,375.35 US Dollars	25,664.03	Value & Qty
4	39206190	Polycarbonate Longhua PC-770-60B 1.0mm Thk x 1230mm x 2440mm	43.000	Number	69,405.87	1,115.85 US Dollars	20,821.76	Value & Qty
		Polycarbonate Longhua PC-770-60B 1.0mm Thk x				3,892.50 US		

5	39206190	Polycarbonate Longhua PC-770-60B 1.0mm Thk x 1230mm x 2440mm	150.000	Number	242,113.50	72,634.05 US Dollars	72,634.05	Value & Qty
6	39206190	Polycarbonate Longhua PC-770-60B 1.0mm Thk x 1230mm x 2440mm	30.000	Number	48,422.70	778.50 US Dollars	14,526.81	Value & Qty
7	39206190	Polycarbonate Longhua PC-770-60B 1.0mm Thk x 1230mm x 2440mm	35.000	Number	56,493.15	908.25 US Dollars	16,947.95	Value & Qty
8	39206190	Polycarbonate Longhua PC-770-60B 1.0mm Thk x 1230mm x 2440mm	20.000	Number	32,281.80	519.00 US Dollars	9,684.54	Value & Qty
9	39206190	Polycarbonate Longhua PC-770-60B 1.0mm Thk x 1230mm x 2440mm	90.000	Number	145,268.10	2,335.50 US Dollars	43,580.43	Value & Qty
10	39206190	Polycarbonate Longhua PC-770-60B 1.0mm Thk x 1230mm x 2440mm	740.000	Number	1,194,426.60	19,203.00 US Dollars	358,327.98	Value & Qty
11	39206190	Polycarbonate Longhua PC-770-60B 0.76mm Thk x 1230mm x 1570mm	300.000	Number	236,982.00	3,810.00 US Dollars	71,094.60	Value & Qty
12	39206190	Polycarbonate Longhua PC-770-60B 0.76mm Thk x 1230mm x 1570mm	460.000	Number	363,372.40	5,842.00 US Dollars	109,011.72	Value & Qty
13	39206190	Polycarbonate Longhua PC-770-60B 1.0mm Thk x 1230mm x 2440mm	20.000	Number	32,281.80	519.00 US Dollars	9,684.54	Value & Qty
14	39206190	Polycarbonate Longhua PC-770-60B 1.0mm Thk x 1230mm x 2440mm	8.000	Number	12,912.72	207.60 US Dollars	3,873.82	Value & Qty
15	39206190	Polycarbonate Longhua PC-770-60B 1.0mm Thk x 1230mm x 2440mm	6.000	Number	9,684.54	155.70 US Dollars	2,905.36	Value & Qty
16	39206190	Polycarbonate Longhua PC-770-60B 1.0mm Thk x 1230mm x 2440mm	45.000	Number	72,634.05	1,167.75 US Dollars	21,790.22	Value & Qty
17	39206190	Polycarbonate Longhua PC-770-60B 0.76mm Thk x 1230mm x 1570mm	32.000	Number	25,278.08	406.40 US Dollars	7,583.42	Value & Qty
18	39206190	Polycarbonate Longhua PC-770-60B 1.0mm Thk x 1230mm x 2440mm	395.000	Number	637,565.55	10,250.25 US Dollars	191,269.67	Value & Qty
19	39206190	Polycarbonate Longhua PC-770-60B 1.0mm Thk x 1230mm x 2440mm	220.000	Number	355,099.80	5,709.00 US Dollars	106,529.94	Value & Qty
				Total	3,957,114.24	63,619.20		

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/59/2012-PC-II dated 03.04.2014, the Committee **approved** norms with 10% wastage on the net content of relevant Polycarbonate Sheet in the export product.

88	Case No.: 14/49/87-ALC1/2013	Party Name:SPERRY PLAST LTD.	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Deferred
	HQ File :01/87/050/00466/AM14/	RLA File :05/24/040/00428/AM14/	Lic.No/Date:0510379129 12.02.2014	Defer Date:23.04.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 06.03.2014. Comments awaited from D/o C&PC.			

89	Case No.: 24/49/87-ALC1/2013	Party Name:FORECH INDIA LIMITED	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Deferred
	HQ File :01/87/050/00476/AM14/	RLA File :05/23/040/00467/AM14/	Lic.No/Date:0510379100 12.02.2014	Defer Date:30.04.2014
	Decision: A D/L No. 7(70)/2013-TSW dated 18.03.2014 was issued by DIPP to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

90	Case No.: 18/49/87-ALC1/2013	Party Name:METRO TYRES LTD	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Deferred
	HQ File :01/87/050/00470/AM14/	RLA File :30/24/040/00050/AM14/	Lic.No/Date:3010100497 13.02.2014	Defer Date:23.04.2014
	Decision: A copy of application has been forwarded to DIPP on 26.03.2014. Comments awaited from DIPP.			

91	Case No.: 25/49/87-ALC1/2013	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Deferred
	HQ File :01/87/050/00477/AM14/	RLA File :05/23/040/00471/AM14/	Lic.No/Date:0510379285 13.02.2014	Defer Date:23.04.2014

Decision: A copy of application has been forwarded to D/o C&PC on 06.03.2014. Comments awaited from D/o C&PC.

92	Case No.:26/49/87-ALC1/2013	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Deferred
	HQ File :01/87/050/00478/AM14/	RLA File :05/23/040/00472/AM14/	Lic.No/Date:0510379286 13.02.2014	Defer Date:23.04.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 06.03.2014. Comments awaited from D/o C&PC.			

93	Case No.:27/49/87-ALC1/2013	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Deferred
	HQ File :01/87/050/00479/AM14/	RLA File :05/23/040/00473/AM14/	Lic.No/Date:0510379287 13.02.2014	Defer Date:23.04.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 06.03.2014. Comments awaited from D/o C&PC.			

94	Case No.:2/52/87-ALC1/2013	Party Name:GUJARAT FLUORO CHEMICALS LTD	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Deferred
	HQ File :01/87/050/00508/AM14/	RLA File :34/24/040/00274/AM14/	Lic.No/Date:3410039298 18.02.2014	Defer Date: 30.04.2014
	Decision: A D/L No. 46011/1/2008-PC.II dated 14.03.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

Case No.:1/52/87-ALC1/2013	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:52/87-ALC1/2013 04.04.2014	Status: Approved
HQ File :01/87/050/00507/AM14/	RLA File :07/24/040/00455/AM14/	Lic.No/Date:0710102866 13.03.2014	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39042210	63/0- PVC COMPOUND	450000.000	K.G	30665250.00	495000.00 US Dollars
				Total	30,665,250.00	495,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	39042110	PVC RESIN	195282.000	K.G	13,276,442.00	210,905.00 US Dollars	331,911.00	Qty
2	28365000	CALCIUM CARBONATE	136692.000	K.G	1,505,833.00	23,921.00 US Dollars	37,645.80	Qty
3	29173920	DOP DI OCTYL PTHALATE	101538.000	K.G	11,824,862.00	187,845.00 US Dollars	886,864.60	Qty
				Total	26,607,137.00	422,671.00		

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 27/87-ALC1/2013 dated 04.10.2013 (Case No. 1/52/87-ALC1/2013), following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Compound	1 kg	1. PVC Resin	0.43396 kg
		2. Calcium Carbonate	0.30376 kg
		3. Di Octyl Phthalate (DOP)	0.22564 kg

Meeting ended with thanks to Chair and all participants.
